

LIST OF CASES WHERE E-PAYMENT OF COURT FEES WAS MADE DURING THE MONTH OF October-2025.

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-1067/2025	06.10.2025	UNION BANK OF INDIA VS MEENAL BAJPAYEE	DEEPA GUPTA	9312292558	MNGLAWOFFICE@GMAIL.COM	30.09.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-1074/2025	08.10.2025	INDIN BANK VS VAISHALI JAIN	ARUN KUMAR SHUKLA	9312400295	MNGLAWOFFICE@GMAIL.COM	12.09.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-1081/2025	09.10.2025	M/s SARDARI LAL & COMPANY VS M/s YFC PROJECTS PVT. LTD.	ANIL SETHI	9811109342	MNGLAWOFFICE@GMAIL.COM	06.10.2025
			301, Extension Block, Tis Hazari Courts, Delhi	TRADEMARK	CS COMM-1083/2025	09.10.2025	CARATLANE TRADING PRIVATE LIMITED VS ASHOK JEWELS PRIVATE LIMITED	SHRAVAN KUMAR BANSAL	6201970125	MNGLAWOFFICE@GMAIL.COM	07.10.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-1104/2025	16.10.2025	M/s CQVS CORPORATION VS M/s SHIVA FURNISHINGS	SANDEEP GARG	9811362403	SANDEEPPGARGA@GMAIL.COM	13.10.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-1110/2025	17.10.2025	PREM COLOR CHEM PVT. LTD. VS SHRIYADAV SHANKAR SAHAKARI SAKHAR KARKHANA LTD.	ARUN KUMAR SHRIYADAV	9810768996	ARUNYADAV1131@GMAIL.COM	24.09.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-1111/2025	17.10.2025	RAMESH BRIJ LAL SANTANI VS MEGHAMITTA GUPTA	PAWAN KUMAR MITTAL	9873938816	MITTALPK08@GMAIL.COM	27.10.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-1114/2025	18.10.2025	RAJEEV GOEL VS AVS MARKETING PVT. LTD.	SACHET SHARMA	9871273111	ADVOCATESACHETSHARMA@GMAIL.COM	13.10.2025
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	CS (COMM)/1064/2025	04-10-2025	CANARA BANK Vs M/S VEEJAY TRADING CO	Gunjan Kumar(P),	9313350568	gk@cgk.legal	25.07.2025
			306	CS (COMM)	CS (COMM)/1069/2025	06-10-2025	BANK OF INDIA VS BABU	Varun Sharma(P),	9811161300	advvarunsharma@gmail.com	22.09.2025
			306	CS (COMM)/	CS (COMM)/1070/2025	06-10-2025	ARUN KUMAR SAMA PARVEEN	Rakesh Kumar(P),	9711771000	rakesh.advocate18@gmail.com	26.09.2025
			306	CS (COMM)/	CS (COMM)/1076/2025	08-10-2025	GANT AB VS ASHOK KUMAR	Shravan Bansal(P),	9718833632	unitedmark@uniteddandunited.com	25.09.2025
			306	CS (COMM)/	CS (COMM)/1079/2025	08-10-2025	BANK OF INDIA VS DEEPESH JAIN	Varun Sharma(P),	9811161300	advvarunsharma@gmail.com	22.09.2025

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			306	CS (COMM)	CS (COMM)/1084/2025	09-10-2025	SMT REKHA Vs BSES Yamuna Power Ltd	ANANT RAO(P),	87506562223	sudhir_sukhiya@yahoo.com	03.12.2024
			306	CS (COMM)	CS (COMM)/1087/2025	10-10-2025	AJAY KUMAR JOSHI Vs ANU JAIN	RAMKUMAR SHARMA(P),	9811908940	vipindilawari83@gmail.com	22.08.2025
			306	CS (COMM)	CS (COMM)/1119/2025	27-10-2025	BANK OF BARODA Vs SHOORVEER SINGH	GEETANJALI SHARMA	8447833470	advocate.134@gmail.com	15.10.2025
			306	CS (COMM)	CS (COMM)/1129/2025	29-10-2025	M/S INDIAN FAB M/S AKAL DESIGNER PVT LTD COMPANY AND ORS	SIDDHANT BANGA	9999369931	siddhantbanga04@gmail.com	06.10.2025

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3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM/1082/2025	09.10.2025	M/S SALASAR TRADING CO VS MS KANHAIYA TRADING CO	ROHAN AGGARWAL	8447523211	chambersofavyukt@gmail.com	08.10.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM/1090/2025	13.10.2025	BHANU VERMA VS MUNICIPAL CORPORATION OF DELHI & ANR.	SATYENDRA KUMAR SINGH	9811161525	SKSINGHL16@GMAIL.COM	16.09.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM/1103/2025	16.10.2025	MS SATYA PLAST THROUGH ITS PROP. SH VIJAY MANCHANDA VS MS DINDAYAL INDUSTRIES LIMITED	MONIKA KATYAL	9810256667	ADV.KATYAL@GMAIL.COM	03.10.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM/1130/2025	29.10.2025	TEAMASLA MARKETING PVT. LTD. VS M/S GLOBAL EXPORT CORPORATION THROUGH PARTNERS	NASIR AZIZ	9654426442	NASIRAZIZANDCOMPANY@GMAIL.COM	10.07.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/1135/2025	31.10.2025	TEAMASLA MARKETING PVT. LTD. VS M/S D S RETAIL THROUGH ITS PARTNERS MRS POONAM TANDON AND MRS TANUJA BHADYAN	NASIR AZIZ	9654426442	NASIRAZIZANDCOMPANY@GMAIL.COM	30.10.2025
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	ROOM NO.304	RECOVERY	CS (COMM)1068/2025	06.10.2025	LAXMAN KUMAR RAHEJA V/S HI-TECH MINERALS	PRANAY TRIVEDI	9810660640	PRANAY.TRIVEDI@YAHOO.CO.IN	24.09.2025
			ROOM NO.304	RECOVERY	CS (COMM)1093/2025	13.10.2025	BC SANITAN SIMRAN SALUJA	V/S KAPIL KHER	9891-072-729	ANILKHER@GMAIL.COM	26.08.2025
			ROOM NO.304	RECOVERY	CS (COMM)1097/2025	15.10.2025	AKHILESH KHANDELWAL V/S SANDEEP KUMAR YADAV	SHRAM VIR VATS	9818-365-011	VATSAADVOCATE1978@GMAIL.COM	11.09.2025
			ROOM NO.304	RECOVERY	CS (COMM)1100/2025	15.10.2025	KARTIKEY GARG ANDORS V/S UMANG GUPTA	PAIKSHIT	9868-873-986	PMAHIPAL09@GMAIL.COM	08.10.2025
			ROOM NO.304	RECOVERY	CS (COMM)1105/2025	16.10.2025	STATE BANK OF INDIA V/S MAHINDER SINGH	R.N. SINGH	8076-466-594	ADVRNARAYAN@GMAIL.COM	19.09.2025
			ROOM NO.304	RECOVERY	CS (COMM)1113/2025	18.10.2025	M/S SHREE ENTERPRISES V/S SUPER KICKS AND ANR	MMPANKHI	9811-116-256	PANKHI27@GMAIL.COM	16.09.2025
			ROOM NO.304	RECOVERY	CS (COMM)1118/2025	25.10.2025	M/S RAKESH KUMAR GOEL V/S MCD	SATYENDER KR SINGH	9811-116-256	SKSINGHL16@GMAIL.COM	13.10.2025
			ROOM NO.304	RECOVERY	CS (COMM)1123/2025	28.10.2025	M/S LAGNI ENTERPRISES V/S M/S ELECTREX INTERNATIONAL	MAYANK GOEL	9599-766-668	MGLAWCHAMBERS@GMAIL.COM	17.10.2025
			ROOM NO.304	RECOVERY	CS (COMM)1132/2025	29.10.2025	SHRI TIRUPATI ENTERPRISES AKSHIT JAIN	V/S ANKIT GUPTA	9717-134-040	ADVOCATE.ANKITG@GMAIL.COM	14.10.2025
			ROOM NO.304	RECOVERY	CS (COMM)1139/2025	31.10.2025	CHAYA EDUCATION PVT LTD V/S TELEGRAM FZ LLC	GAURAV PATEL	9455-160-761	GAURAVPATEL1829@GMAIL.COM	28.10.2025

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5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305	RECOVERY	CS (COMM)/1080/2025	08-10-2025	RUDRA PRATAP SINGH KAURAV Vs RAJIV MOOLCHANDANI	Mehul Gupta(P),	9811959407	kumardavenderu@yahoo.com	25-09-2025
			305	RECOVERY	CS (COMM)/1133/2025	30-10-2025	Viva Books Private Limited Vs Shikhar Stationers and Sports	Narender Vashishta(P),	9811140704	nvashishta(cDgmail.com	17-10-2025
			305	RECOVERY	CS (COMM)/1126/2025	28-10-2025	TEAMASIA MARKETING PVT LTD Vs JJ TRADE LINKS PVT LTD THROUGH ITS DIRECTOR	NASIR AZIZ(P),	9654426442	nasirazizandcoincpany@gmail.com	10-07-2025
6	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)/1065/2025	CS (COMM)/1065/2025	06-10-2025	VIJAY MEHRA THROUGH ATTORNEY Vs M/S ATC LOGISTICS SOLUTIONS PVT LTD	SURINDER NATH CHOUDHRI(P),	9811174566	snchoudhri@yahoo.co.in	20.09.2025
			410	CS (COMM)/1072/2025	CS (COMM)/1072/2025	06-10-2025	BM BEARING COMPANY Vs SHAKUNT ENTERPRISES PVT LTD	Pooja Gupta(P),	8826531091	litigationalegal2@gmail.com	20.09.2025
			410	CS (COMM)/1089/2025	CS (COMM)/1089/2025	13-10-2025	STATE BANK OF INDIA Vs KRISHNA VAISHNAV	Siddharth(P),	9643524909	adv.siddharth311992@gmail.com	21.09.2025
			410	CS (COMM)/1094/2025	CS (COMM)/1094/2025	14-10-2025	K AND C THROUGH ITS PROPRIETOR MOHAMMAD KHURSHED CHOUDHARY Vs J K PAPER LTD THROUGH ITS PROPRIETOR	JATIN ANAND DWIVEDI(P),	9910507208	Jatinananddwivedi@gmail.com	02.04.2025
			410	CS (COMM)/1098/2025	CS (COMM)/1098/2025	15-10-2025	YOGESH AGGARWAL Vs CORPORATION OF DELHI AND ANR	satyendra kumar singh(P),	9811161525	sksingh116@gmail.com	25.09.2025
			410	CS (COMM)/1101/2025	CS (COMM)/1101/2025	16-10-2025	SHRI DEEPAK BAJAJ TRADING AS MESCO TRADERS (INDIA) REGD Vs VISHAL JAIN TRADING AS MONIKAS AND CO	ANSHIMA PURI	9911569395	puries_1@yahoo.co.in	17.07.2025
			410	CS (COMM)/1120/2025	CS (COMM)/1120/2025	27-10-2025	SAROJ BALA SOLE PROPRIETOR OF M/S BALAJI ENTERPRISE Vs MUNICIPAL CORPORATION OF DELHI AND ANR	satyendra kumar singh(P),	9811161525	sksingh116@gmail.com	22.09.2025
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	COURT ROOM 302	CIVIL SUIT	CS(COMM) 1066/2025	06.10.2025	SHIVAM BANSAL VS PRAKASH GOWDIAYA	ATUL SAHI	9873355153	atulsahi@liv.com	23.09.2025
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 1073/2025	08.10.2025	BANK OF BARODA VS FIRDOSH KHATUN	VARUN SHARMA	9811161300	Adv.varunsharma@gmail.com	22.09.2025
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 977/2025	10.10.2025	HDFC BANK LTD. VS AFJAL KHAN	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 978/2025	10.10.2025	HDFC BANK LTD. VS ASHISH	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 979/2025	10.10.2025	HDFC BANK LTD. VS RAJNISH KUCHCHAL	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA

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			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 980/2025	10.10.2025	DCB BANK LTD. VS MOHD. ABBAS	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 981/2025	10.10.2025	DCB BANK LTD. VS SATNAM RAJARAM	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 1010/2025	16.10.2025	HDFC BANK LTD. VS MOHD. DANISH AKHTAR	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 302	CIVIL SUIT	EX. (COMM) 503/2025	16.10.2025	SHRI ASHOK SHARMA VS M/S INDOSPIT BARS (P) Ltd.	SWADESH MAHABIR BANSAL	9899848679	swadeshbansal73804@gmail.com	na
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 1117/2025	25.10.2025	SAVITA RANI VS NITYA ELECTROCONTROLS PVT. LTD.	RAVI CHANDHOK	9811213677	ravi.k.chandhok@gmail.com	30.09.2025
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 1121/2025	27.10.2025	M/S SBC MINERALS PVT. LTD. VS MAYUR ASHOK KUMAR MALU	MANU GARG	9999448797	ashishchauhan@akassociates.org.in	14.10.2025
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 1040/2025	27.10.2025	TATA CAPITAL LTD. VS KE ENGINEERS PVT. LTD.	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 1042/2025	27.10.2025	TATA CAPITAL LTD. VS KE ENGINEERS PVT. LTD.	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 1043/2025	27.10.2025	TATA CAPITAL LTD. VS KE ENGINEERS PVT. LTD.	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
8	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	308	RECOVERY	CS (COMM)/1063/2025	25-09-2025	PULKIT SABOO Vs UMESH SINGH	Bharat Prakash	9268300000	bharatguDtarcka@gmail.com	24.09.2025 OF RS. 28,940/-
			308	TRADE MARK	CS (COMM)/1095/2025	13-10-2025	SURYA ROSHNI LIMITED Vs SAMVIVAAN SURYA INDIA PVT LTD AND ORS	SHRIHAR TRIPATHI(P),	95488 88420	legal@boostip.in	03-10-2025 OF 27,000/-
			308	RECOVERY	CS (COMM)/1116/2025	17-10-2025	STATE BANK OF INDIA Vs Manohar Lal	Suchita Dixit(P),	8896932838	agnihotrisuchita@gmail.com	13-10-2025 of Rs.15235/-
			308	TRADE MARK	CS (COMM)/1124/2025	27-10-2025	HERO INVESTCORP PVT LTD AND ANR Vs ASHOK KUMAR (UNKNOWN)	Paastha sharma(P),	9810481016	mail@thelegist.com,	09-10-2025 of Rs. 12,500/-
			308	RECOVERY	CS (COMM)/1131/2025	28-10-2025	TEAMASIA MARKETING PVT LTD THROUGH ITS DIRECTOR Vs M/S DMJ BAGS VILLA THROUGH PARTNERS	NASIR AZIZ(P),	9654426442 8448839615	/nasirazizandconipany@gmail.com	10-07-2025 of Rs. 99,950/-
			308	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	CS (COMM) 1099/2025	15-10-2025	GURCHARANJIT SINGH NEHA ANAND AND ANR. Vs MANINDER SINGH	NEHA MALHOTRA	9811343754	nr	09-10-2025 of Rs. 90,000/-

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			308	CS (TRADE MARK)	CS 1109/2025	16-10-2025	MOTION EDUCATION PRIVATE LIMITED Vs TELEGRAM FZ LLC AND ANR.	GAURAV PATEL	94551607618797130013	atvalawllp@gmail.com	13-10-2025 Rs.5600/-
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309	RECOVERY	CS (COMM)/1092/2025	13-10-2025	Yogesh Aggarwal Vs Municipal Corporation of Delhi	SH.SATYENDRA KUMAR SINGH	9811161525	slvsinghll6@gmail.com	09.10.2025
			309	RECOVERY	CS (COMM)/1112/2025	17-10-2025	ANKUR WARIKOO Vs Telegram FZ LLC	Sh. Gaurav Patel	9455160761	Gaurav12ate1829@gmail.com	16.10.2025
			309	RECOVERY	CS (COMM)/1115/2025	18-10-2025	MS Colortone Marketing P Ltd Vs MS Shiva Furnishings	Sh. Sandeep Garg	9811362403	sandecpgargandeo@gmail.com	16.10.2025
			309	RECOVERY	CS (COMM)/1122/2025	27-10-2025	INTEX TECHNOLOGIES INDIA LIMITED Vs MIS SUPER SURGICAL THROUGH ITS PARTNERS	SH. KRAMVEER	9891396019	karmveer@lexanalvtico.cOM	28.10.2025
			309	RECOVERY	CS (COMM)/1125/2025	28-10-2025	STATE BANK OF INDIA Vs SOHAN SINGH	JEEWAN PARKASH GUPTA	9810099243	JPGADVOCATE(tf)@GMAIL.COM	25.10.2025
			309	RECOVERY	CS (COMM)/1127/2025	29-10-2025	TEAMASIA MARKETING PVT LTD THROUGH ITS DIRECTOR Vs GURPREET SINGH PROPRIETOR M/S MEHAR	NASIR AZIZ	9654426442	nasirazizandcompany@gmail.com	27.10.2025
			309	RECOVERY	CS (COMM)/1128/2025	29-10-2025	TEAMASIA MARKETING PVT LTD THORUGH ITS DIRECTOR Vs CHIRAGH ANIL PARMAR PROPRIETOR M/S CP FASHIONZ	NASIR AZIZ	9654426442	nasirazizandcompany@gmail.com	27.10.2025
			309	RECOVERY	CS (COMM)/1138/2025	31-10-2025	Bank of Baroda Vs Raj Kumar	SH. UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	29.10.2025
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/1096/2025	14-10-2025	Anil Kumar Prop of M/s AK and Co Vs Municipal Corporation of Delhi	Satyendra kumar singh(P),	9811161525	sksinghll6@gmail.com	22-09-2025
			307	Civil	CS (COMM)/1106/2025	16-10-2025	Rajnish Yadav Vs Municipal Corporation of Delhi	Satyajit Kumar(P),	9555215464	cinmoyassociates@gmail.com	08-10-2025
			307	Civil	CS (COMM)/1107/2025	16-10-2025	Dayanand Anglo-Vedic College Trust and Management Society and Anr Vs Lala Arjun Das Memorial DAV Public School	MILIND SRIVASTAVA(P),	9210107303	thejuralsolutions@gmail.com	10-10-2025
			307	Civil	CS (COMM)/1140/2025	31-10-2025	BANK OF BARODA Vs AKSHAY KUMAR	Umesh Joshi(P),	9910568669	advumeshjoshi@gmail.com	27-10-2025
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	CS (COMM)/1086/2025	10-10-2025	BANK OF INDIA Vs SUNIL MISHRA	Varun Sharma	9811161300	advvarunsharma@gmail.com	22.09.2025

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12	SH. RAVINDER BEDI DISTRICT JUDGE COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	CS (COMM)/1102/2025	16-10-2025	JAI NARAIN RADHEY SHYAM CO PVT LTD vs DAMAN JIT SINGH AHLUWALIA	Siddhant Banga	9999369931	siddhantbanga04@gmail.com	08.10.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1136/2025	31-10-2025	S N ELECTEL PRIVATE LIMITED Vs ALFA DEAL PRIVATE LIMITED	Anant Bhushan	9312401165	bhushan_anant@hotmail.com	13.10.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1137/2025	31-10-2025	MRKL FAB PRIVATE LIMITED Vs MAHALAKSHMI TEXTILES	Anuj Gupta	9999936866	aga.justice@gmail.com	18.10.2025 & 01.11.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1083/2025	09-10-2025	CARATLANE TRADING PRIVATE LIMITED vs ASHOK JEWELS PRIVATE LIMITED	Shravan Bansal	6201970125	unitedmark@uniteddandunited.com	07.10.2025
			401	COUNTER CLAIM	50/2025	06.10.2025	VALUE CODERS INDIA LLP V/S ABC PUBLISERS & DISTRIBUTORS PVT LTD	ABHINAV DHINGRA	9818406005	ABHINAVDHINGRA@GMAIL.COM	
			401	OMP I COMM	929/2025	06.10.2025	HDFC BANK LTD V/S S LUTHRA	HANISH BHOLA	9811452022	ANISHBHOLA17@YAOO.COM	
			401	OMP I COMM	930/2025	06.10.2025	HDFC BANK LTD V/S DAYA RAM	HANISH BHOLA	9811452022	ANISHBHOLA17@YAOO.COM	
			401	OMP I COMM	934/2024	06.10.2025	M/S TATA CAPITAL LTD V/S SURENDRA SINGH RATHORE	RASHIKA RANJAN	997168068	SUPPORT@ARVLA WCHAMBERS.CO.IN	
			401	CS COMM	1075/2025	08.10.2025	PANKAJ MITTAL V/S UNION OF INDIA	BHUPESH NARULA	9810260246	BHUPESHNARULA@GMAIL.COM	26.09.2025
			401	OMP I COMM	963/2025	08.10.2025	DCB BANK LTD V/S VEENA RANI MAINI	HANISH BHOLA	9811452022	ANISHBHOLA17@YAOO.COM	
			401	OMP I COMM	964/2025	08.10.2025	DCB BANK LTD V/S DHARMPAL	HANISH BHOLA	9811452022	ANISHBHOLA17@YAOO.COM	
			401	OMP I COMM	966/2025	08.10.2025	DCB BANK LTD V/S NAVNEET KUMAR SHARMA	HANISH BHOLA	9811452022	ANISHBHOLA17@YAOO.COM	
			401	CS COMM	1085/2025	09.10.2025	SH. BISHAN SAROOP BHARWAJ PROP. OF GLASS BELTS & DIAMOND TOOLS V/S SH. SUSHIL UDAR PROP OF S.S. ENTERPRISES	RAJEEV KUMAR	8076444374	ADVRAJEEV74@GMAIL.COM	25.09.2025
			401	CS COMM	1088/2025	10.10.2025	BANK OF INDIA V/S RAM AVTAR	VARUN SHARMA	9811161300	ADV.VARUNSHARMA@GMAIL.COM	22.09.2025
			401	CS COMM	1091/2025	13.10.2025	M/S SARDARI LAL & COMP.V/S M/S ASIAN CONSTRUCTION COMPANY	ANIL SETHI	9811109342	ASETHIADVOCATE@YAHOO.COM	06.10.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			401	OMP I COMM	988/2025	13.10.2025	TATA CAPITAL LTD V/S BANWARI LAL GARG	SANISH BHOLA	9811452022	ANISHBHOLA17@YAOO.COM	
			401	EX.COMM	492/2025	13.10.2025	CEC-CICI JV & ORS V/S ORIENTAL INSURANCE CO. LTD				
			401	EX.COMM	496/2025	14.10.2025	ASGAR ALI V/S BUSHRA FOOTWEAR				
			401	CONTEMPT PETITION	24/2025	14.10.2025	JINENDER KUMAR JAIN V/S MANOJ TIWARI				
			401	OMP I COMM	1000/2025	15.10.2025	HDFC BANK LTD V/S MAHIKA MANOCHA	SANISH BHOLA	9811452022	ANISHBHOLA17@YAOO.COM	
			401	OMP I COMM	1001/2025	15.10.2025	HDFC BANK LTD V/S KULBIR SINGH PABBY	SANISH BHOLA	9811452022	ANISHBHOLA17@YAOO.COM	
			401	OMP I COMM	1002/2025	15.10.2025	HDFC BANK LTD V/S LAKSHAY BHUTANI	SANISH BHOLA	9811452022	ANISHBHOLA17@YAOO.COM	
			401	MISC DJ	794/2025	17.10.2025	DELTA AIR FREIGHT PVT LTD V/S LARK LABORATORIES	MANAV BHALL	9899988310	MANAVBHALL132@GMAIL.COM	
			401	OMP I COMM	1023/2025	18.10.2025	TATA CAPITAL LTD V/S AJAY KUMAR MEENA	SANISH BHOLA	9811452022	ANISHBHOLA17@YAOO.COM	
			401	OMP I COMM	1024/2025	18.10.2025	TATA CAPITAL LTD V/S KE ENGINEERS PVT LTD	SANISH BHOLA	9811452022	ANISHBHOLA17@YAOO.COM	
			401	OMP I COMM	1025/2025	18.10.2025	TATA CAPITAL LTD V/S KE ENGINEERS PVT LTD	SANISH BHOLA	9811452022	ANISHBHOLA17@YAOO.COM	
			401	OMP I COMM	1026/2026	18.10.2025	TATA CAPITAL LTD V/S KE ENGINEERS PVT LTD	SANISH BHOLA	9811452022	ANISHBHOLA17@YAOO.COM	
			401	OMP I COMM	1047/2025	27.10.2025	DCB BANK LTD V/S JAVED ALI	SANISH BHOLA	9811452022	ANISHBHOLA17@YAOO.COM	
			401	OMP I COMM	1048/2025	27.10.2025	DCB BANK LTD V/S MOHD IRSHAD	SANISH BHOLA	9811452022	ANISHBHOLA17@YAOO.COM	
			401	EX.COMM	519/2025	28.10.2025	SARTAJ SINGH V/S RAKSHA	SMOHIT BATRA	9811893100	ADV.BATRA@GMAIL.COM	

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
13	SH. M.K. NAGPAL DISTRICT JUDGE COMMERCIAL COURT	CENTRAL	COURT ROOM 402	CIVIL SUIT	OMP (COMM.)/933/2025	06-10-2025	HDFC BANK LTD. Vs DEEP KUMAR SINGH	ANISH BHOLA(P),	911412022	anishbhola17@yahoo.com	NA
			COURT ROOM 402	CIVIL SUIT	CS (COMM.)/1071/2025	06-10-2025	UNION BANK OF INDIA Vs Noor Mohammad	DEEPA GUPTA	91220208	advocate.deepagupta@gmail.com	30.09.2025
			COURT ROOM 402	CIVIL SUIT	OMP (COMM.)/965/2025	08-10-2025	DCB BANK LTD Vs RAVENDRA SINGH	ANISH BHOLA(P),	911412022	anishbhola17@yahoo.com	NA
			COURT ROOM 402	CIVIL SUIT	CS (COMM.)/1077/2025	08-10-2025	BANK OF INDIA Vs Balwant Singh	VARUN SHARMA	9811161300	advvarunsharma@gmail.com	22.09.2025
			COURT ROOM 402	CIVIL SUIT	CS (COMM.)/1078/2025	08-10-2025	UNION BANK OF INDIA Vs KARAN SINGH	ROHIT KUMAR GARG	9868089772	Sanjeev.pandey2010@gmail.com	12.09.2025
			COURT ROOM 402	CIVIL SUIT	OMP (COMM.)/989/2025	03-10-2025	TATA CAPITAL LTD. Vs PRAMOD KUMAR	PARUL BHOLA	911412022	anishbhola17@yahoo.com	NA
			COURT ROOM 402	CIVIL SUIT	OMP (COMM.)/990/2025	03-10-2025	HDFC BANK LTD. Vs DHARMBIR RAY	ANISH BHOLA(P),	911412022	anishbhola17@yahoo.com	NA
			COURT ROOM 402	CIVIL SUIT	OMP (COMM.)/1003/2025	05-10-2025	HDFC BANK LTD Vs MOHD ASLAM KHAN	ANISH BHOLA(P),	911412022	anishbhola17@yahoo.com	NA
			COURT ROOM 402	CIVIL SUIT	OMP (COMM.)/1004/2025	05-10-2025	HDFC BANK LTD Vs KAUSHAL KUMAR SAHU	ANISH BHOLA(P),	911412022	anishbhola17@yahoo.com	NA
			COURT ROOM 402	CIVIL SUIT	OMP (COMM.)/1005/2025	05-10-2025	HDFC BANK LTD Vs FIRDAUSH KHATOON	ANISH BHOLA(P),	911412022	anishbhola17@yahoo.com	NA
			COURT ROOM 402	CIVIL SUIT	OMP (COMM.)/1006/2025	05-10-2025	HDFC BANK LTD Vs BALAVEER SINGH	ANISH BHOLA(P),	911412022	anishbhola17@yahoo.com	NA
			COURT ROOM 402	CIVIL SUIT	OMP (COMM.)/1007/2025	05-10-2025	HDFC BANK LTD Vs YASHANK PRASHAR	ANISH BHOLA(P),	911412022	anishbhola17@yahoo.com	NA
			COURT ROOM 402	CIVIL SUIT	Execution (Comm.)/504/2025	16-10-2025	RAKESH KUMAR JUST PROMINE PRIVATE LIMITED	DEEKSHA GUPTA	9312221851	rkgconsultant@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	CS (COMM.)/1108/2025	16-10-2025	CAI ZHENGHAO Vs BHUVI ENTERPRISES	MD. BILAL	9599818688	m25bilal@yahoo.com	26.08.2025
			COURT ROOM 402	CIVIL SUIT	OMP (COMM.)/1034/2025	05-10-2025	TATA CAPITAL LTD. Vs KE ENGINEERS PVT LTD 1182	ANISH BHOLA(P),	911412022	anishbhola17@yahoo.com	NA

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE RESPONSIDENT	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			COURT ROOM 402	CIVIL SUIT	OMP (COMM.)/1050/2025	27-10-2025	DCB BANK LTD. Vs NAEEM ALAM	ANISH BHOLA(P),	91145002	anishbhola17@yahoo.com	NA
			COURT ROOM 402	CIVIL SUIT	OMP (COMM.)/1051/2025	27-10-2025	DCB BANK LTD Vs HAKIMUDDIN ALLAHBANDA	ANISH BHOLA(P),	91145002	anishbhola17@yahoo.com	NA
			COURT ROOM 402	CIVIL SUIT	Execution (Comm.)/518/2025	28-10-2025	REETA AGGARWAL Vs JATINDER GUPTA	SAMEER DIWAN	91115004	sameerdiwan123@reddiffmail.com	NA
			COURT ROOM 402	CIVIL SUIT	Execution (Comm.)/523/2025	31-10-2025	VIVA BOOKS P. LTD. Vs AMIT KR.	N VASISHTH	91115004	nvasistha@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	Misc. DJ-820/2025	31-10-2025	NIKE INNOVATIVE VS BILAL KHALID ORS.	SARWAN KUMAR	91115005	unitedmark@unitedandunited.com	NA
14	SH. KUMAR, ASHUTOSH DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS	CS (COMM)/816/2025	04-10-2025	BANK OF INDIA Vs M/S RD GARRAGE AUTOMOBILES PRIVATE LIMITED AND ORS	Nirmal Kumar(P),	9953128141	Not Mentioned	11-09-2025
				CS	CS (COMM)/817/2025	04-10-2025	PUNJAB AND SINDH BANK Vs KARANJEET SINGH SIDHU AND ANR	Geetanjali Tiwari(P),	8285103528	contact@randglawchambers.com	22-09-2025
				CS	CS (COMM)/818/2025	04-10-2025	SH ROSHAN LAL KALRA Vs SHRI PREM KAPOOR AND ANR	SHALU KUMARI(P),	9311210052	antripathy517@gmail.com	18-09-2025
				CS	CS (COMM)/819/2025	04-10-2025	SHRI GANESH TRADING COMPANY THROUGH ITS SOLE PROPRIETOR Vs SHIVA TEX FAB PVT LIMITED AND ORS	HARISH KUMAR(P),	8447732234	kuldeepkumarvashisht@rediffmail.com	23-09-2025
				CS	CS (COMM)/826/2025	08-10-2025	M/S PSA POLYMERS PVT LTD Vs M/S CHETNA ELECTRONICS PVT LTD AND ORS	Ritik Malik(P),	9999653611	rlbajurist@gmail.com	17-09-2025
				CS	CS (COMM)/825/2025	08-10-2025	M/S WOODVERT COATINGS PVT LTD Vs GAURI SHANKAR ARORA SOLE PROPRIETOR OF RAJA PAINTS AND HARDWARE STORE	Taksh Suri(P),	8800532569	taksh.suri@outlook.com	30-09-2025
				CS	CS (COMM)/832/2025	09-10-2025	STATE BANK OF INDIA Vs RUCHI OBERAI PROP OF HARI TRADERS	Gopal Chandra Sharma(P),	9810210832	vijayprakash9682@gmail.com	22-09-2025
				CS	CS (COMM)/833/2025	09-10-2025	M/S MEMBRANE DECORES PVT LTD Vs M/S PAHAL SOLAR PVT LTD	Tarun Sharma(P),	9999199160	advtarorasharma24@gmail.com	29-08-2025
				CS	CS (COMM)/831/2025	09-10-2025	STATE BANK OF INDIA Vs KAVITA PROP OF VAISHNO IMPEX	Gopal Chandra Sharma(P),	9810210832	vijayprakash9682@gmail.com	22-09-2025
				CS	CS (COMM)/839/2025	13-10-2025	SHOENIVERS AND ANR Vs COLUMBUS INTERNATIONAL SHOES PVT LTD	FANISH KUMAR JAIN(P),	9811143749	fanishjain@gmail.com	04-10-2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				CS	CS (COMM)/838/2025	13-10-2025	Rati Ram Bansal Vs Vishambhar Shekhawat	ANKUR SINGHAL(P),	9811126091	ankursinghaladvocate@gmail.com	27-09-2025
				CS	CS (COMM)/840/2025	14-10-2025	M/S MINT O PACKS PRIVATE LIMITED AND ORS Vs CANARA BANK AND ANR	VIJAY CHANDRAJHA(P),	9810474034	vcjhaandassociates@gmail.com	29-09-2025
				CS	CS (COMM)/848/2025	16-10-2025	M/S BESTECH ENTERPRISES Vs RAJESH DUA PROPRIETOR OF M/S ZOYA ENTERPRISES	Bharat Garg(P),	9711979113	bharatgarg.lkandbg@gmail.com	06-10-2025
				CS	CS (COMM)/850/2025	17-10-2025	AMASHI INDUSTRIES PVT LTD THROUGH ITS AUTHORISED DIRECTOR SANTOKH DHUNNA Vs PARWATI PROPRIETOR OF M/S PANCHANG ENTERPRISES	Namandeep Singh(P),	9873350565	namansingh0013@gmail.com	06-10-2025
				CS	CS (COMM)/854/2025	18-10-2025	On Clouds GmbH Vs MOHD SUHAIL	Shravan Bansal(P),	6201970125	unitedmark@uniteddandunited.com	16-10-2025
				CS	CS (COMM)/862/2025	27-10-2025	STATE BANK OF INDIA Vs PREM SINGH	MANOJ PANDEY(P),	9654371856	advpandeymanoj@gmail.com	14-10-2025
				CS	CS (COMM)/870/2025	31-10-2025	CANARA BANK Vs PRIYANKA BUDHIRAJA PROP M/S PRIYANKA CREATION	CHITRA MALHOTRA(P),	9212888057	chitramalhotrasobti@gmail.com	01-09-2025
15	MS. PREETI AGARWAL GUPTA. DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST		CS(COMM)	867/2025	30.10.2025	BANK OF INDIA VS. M/S/ KAKE GENERAL STORE	SAMRENDRA NATH SHUKLA	9910717081	advamrendra22@gmail.com	16.10.2025
				CS/(COMM)	872/2025	31.10.2025	MAYUR LAMIFABS INDIA LLP VS. SHASHI	RISHABH SINGHAL	7503414900	rsinghal3062@gmail.com	26.09.2025
				CS/(COMM)	873/2025	31.10.2025	MOHD. ASIF SHABBIR SAIFI VS.	JASPAL SINGH	8368283918	advocatefaizkhan@gmail.com	08.10.2025
16	SH. RAGHUBIR SINGH. DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST			Execution (Comm.)/344/2025	09-10-2025	Aqualite Industries Private Limited Vs Vikram Singh				
					Execution (Comm.)/365/2025	27-10-2025	LFG Hardware Private Limited Vs Jayanthi Shashi Kumar				
					Execution (Comm.)/371/2025	29-10-2025	CAMPUS ACTIVEWEAR Vs GOPAL BHATIA				
					OMP (COMM.)/1412/2025	04-10-2025	Axis Bank Limited Vs KAYAMUDDIN QURESHI	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFMAIL.COM	NIL
					OMP (COMM.)/1415/2025	04-10-2025	Axis Bank Limited Vs SURENDER SINGH	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFMAIL.COM	NIL

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
					OMP (COMM.)/1417/2025	(10-04-2025)	Axis Bank Limited Vs SANDEEP KHICHAR	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFMAIL.COM	NIL
					OMP (COMM.)/1418/2025	(10-04-2025)	Axis Bank Limited Vs RAHUL KUMAR GUPTA	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFMAIL.COM	NIL
					OMP (COMM.)/1584/2025	(15-10-2025)	TSC FINSERV PRIVATE LIMITED Vs CAR CAR O BAR SERVICES PRIVATE LIMITED	LALIT PANDAY	8130383148	lalitpandayadvassociates@gamil.com	NIL
					OMP (COMM.)/1585/2025	(15-10-2025)	TSC FINSERV PRIVATE LIMITED Vs CAR CAR O BAR SERVICES PRIVATE LIMITED	LALIT PANDAY	8130383148	lalitpandayadvassociates@gamil.com	NIL
					OMP (COMM.)/1691/2025	(28-10-2025)	Shriram Finance Ltd Vs MOHAMMAD JUBER	Manoj Kumar(P),	9811133644	MANOJ.ADV@GAMIL.COM	NIL
					OMP (COMM.)/1693/2025	(28-10-2025)	Shriram Finance Ltd Vs TAUFEEQUE ALFAAZ KHAN	Manoj Kumar(P),	9811133644	MANOJ.ADV@GAMIL.COM	NIL
					OMP (COMM.)/1420/2025	(10-04-2025)	AXIS BANK LIMITED Vs NITIN KUMAR	SANJEEV PATHAK(P),	9717028845	LITIGATON@SECSLEGAL.COM	NIL
					OMP (COMM.)/1423/2025	(10-04-2025)	AXIS BANK LIMITED Vs MADHURI SINGH	SANJEEV PATHAK(P),	9717028845	LITIGATON@SECSLEGAL.COM	NIL
					OMP (COMM.)/1421/2025	(10-04-2025)	AXIS BANK LIMITED Vs ABDUL QADIR	SANJEEV PATHAK(P),	9717028845	LITIGATON@SECSLEGAL.COM	NIL
					OMP (COMM.)/1422/2025	(10-04-2025)	AXIS BANK LIMITED Vs DEVENDRA KUMAR	SANJEEV PATHAK(P),	9717028845	LITIGATON@SECSLEGAL.COM	NIL
					OMP (COMM.)/1419/2025	(10-04-2025)	AXIS BANK LIMITED Vs NKG INFRASTRUCTURE LIMITED 35	SANJEEV PATHAK(P),	9717028845	LITIGATON@SECSLEGAL.COM	NIL
					OMP (COMM.)/1416/2025	(10-04-2025)	MS THERMAL ENGINEERS AND INSULATORS PVT LTD Vs GNCTD	Sanjam Chaba(P),			
					OMP (COMM.)/1434/2025	(10-06-2025)	Axis Bank Limited Vs SANJEEV KUMAR	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFMAIL.COM	NIL
					OMP (COMM.)/1433/2025	(10-06-2025)	IDFC FIRST BANKS LIMITED Vs TALIB KAISH MOHHAMAD	SANJEEV PATHAK(P),	9717028845	LITIGATON@SECSLEGAL.COM	NIL
					OMP (COMM.)/1432/2025	(10-06-2025)	IDFC FIRST BANKS LIMITED Vs KAMAL HASAN	SANJEEV PATHAK(P),	9717028845	LITIGATON@SECSLEGAL.COM	NIL

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
					CS (COMM)/823/2025	08-10-2025	NIKE INNOVATE CV Vs ASHOK KUMAR	Shravan Bansal(P),	6201970125	UNITEDMARK@UNITEDANDUNITED.COM	25-09-2025
					OMP (COMM)/1467/2025	08-10-2025	IDFC FIRST BANK LIMITED Vs SAHIL KARMAKAR	SANJEEV PATHAK(P),	9717028845	LITIGATION@SECSLEGAL.COM	NIL
					OMP (COMM)/1466/2025	08-10-2025	IDFC FIRST BANK LIMITED Vs ADITYA BANSAL	SANJEEV PATHAK(P),	9717028845	LITIGATION@SECSLEGAL.COM	NIL
					Execution (Comm)/343/2025	09-10-2025	ABS INDIA PVT LTD Vs ABC INFOSYSTEMS PVT LTD	SIDDHARTH KR SINGH(P),			
					OMP (COMM)/1479/2025	09-10-2025	AXIS BANK LIMITED Vs ASHUTOSH NARAYAN SINGH	SANJEEV PATHAK(P),	9717028845	LITIGATION@SECSLEGAL.COM	NIL
					OMP (COMM)/1478/2025	09-10-2025	AXIS BANK LIMITED Vs RAMMURTI	SANJEEV PATHAK(P),	9717028845	LITIGATION@SECSLEGAL.COM	NIL
					OMP (COMM)/1477/2025	09-10-2025	Yes Bank Ltd Vs RINKI RAM NIWAS	ADV. LALIT PANDEY(P),	8130383148	lalitpandayadvassociates@gamil.com	NIL
					OMP (COMM)/1476/2025	09-10-2025	Yes Bank Ltd Vs DINESH BIDHURI	ADV. LALIT PANDEY(P),	8130383148	lalitpandayadvassociates@gamil.com	NIL
					OMP (COMM)/1475/2025	09-10-2025	Yes Bank Ltd Vs SURESH VERMA	ADV. LALIT PANDEY(P),	8130383148	lalitpandayadvassociates@gamil.com	NIL
					OMP (COMM)/1510/2025	10-10-2025	Yes Bank Ltd Vs ANKIT KALSHAN	ADV. LALIT PANDEY(P),	8130383148	lalitpandayadvassociates@gamil.com	NIL
					Execution (Comm)/347/2025	10-10-2025	Kotak Mahindra Bank Ltd Vs TUSHARMAHAJAN BUILDING MATERIALS AND CEMENT STORE	MAYANK MAHAJAN(P),			
					OMP (COMM)/1508/2025	10-10-2025	Yes Bank Ltd Vs AJAB SINGH	ADV. LALIT PANDEY(P),	8130383148	lalitpandayadvassociates@gamil.com	NIL
					OMP (COMM)/1509/2025	10-10-2025	Yes Bank Ltd Vs NEHA NEHA	ADV. LALIT PANDEY(P),	8130383148	lalitpandayadvassociates@gamil.com	NIL
					Execution (Comm)/348/2025	13-10-2025	NEERU JINDAL Vs SANDEEP BANSAL	Sohan Lal(P),			
					OMP (COMM)/1518/2025	13-10-2025	Axis Bank Limited Vs RATTAN	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFMAIL.COM	NIL

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
					OMP (COMM)/1517/2025	13-10-2025	Axis Bank Limited Vs ASHOK KUMAR CHAUBEY	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFMAIL.COM	NIL
					CS (COMM)/837/2025	13-10-2025	SHOENIVERS AND ANR Vs COLUMBUS PREMIER SHOES PVT LTD	FANISH KUMAR JAIN(P),	9811143749	FANISHKJAIN@GAMIL.COM	04-10-2025
					OMP (COMM)/1516/2025	13-10-2025	AXIS BANK LIMITED Vs LAXMI DEVI	SANJEEV PATHAK(P),	9717028845	LITIGATON@SEC SLEGAL.COM	NIL
					OMP (COMM)/1515/2025	13-10-2025	AXIS BANK LIMITED Vs RUPA RAM	SANJEEV PATHAK(P),	9717028845	LITIGATON@SEC SLEGAL.COM	NIL
					OMP (COMM)/1514/2025	13-10-2025	AXIS BANK LIMITED Vs AJAY KUMAR 45	SANJEEV PATHAK(P),	9717028845	LITIGATON@SEC SLEGAL.COM	NIL
					OMP (COMM)/1566/2025	14-10-2025	AXIS BANK LIMITED Vs BHAV SINGH	SANJEEV PATHAK(P),	9717028845	LITIGATON@SEC SLEGAL.COM	NIL
					OMP (COMM)/1563/2025	14-10-2025	AXIS BANK LIMITED Vs SHIVAM CHAUHAN	SANJEEV PATHAK(P),	9717028845	LITIGATON@SEC SLEGAL.COM	NIL
					OMP (COMM)/1561/2025	14-10-2025	AXIS BANK LIMITED Vs ASHOK KUMAR MISHRA	SANJEEV PATHAK(P),	9717028845	LITIGATON@SEC SLEGAL.COM	NIL
					OMP (COMM)/1558/2025	14-10-2025	AXIS BANK LIMITED Vs MEENAKSHI SINGH CHAUHAN 44	SANJEEV PATHAK(P),	9717028845	LITIGATON@SEC SLEGAL.COM	NIL
					OMP (COMM)/1554/2025	14-10-2025	AXIS BANK LIMITED Vs RAMESHWAR SO CHATURI	SANJEEV PATHAK(P),	9717028845	LITIGATON@SEC SLEGAL.COM	NIL
					OMP (COMM)/1556/2025	14-10-2025	AXIS BANK LIMITED Vs AASU KHA	SANJEEV PATHAK(P),	9717028845	LITIGATON@SEC SLEGAL.COM	NIL
					OMP (COMM)/1553/2025	14-10-2025	AXIS BANK LIMITED Vs SAGEER AHMAD	SANJEEV PATHAK(P),	9717028845	LITIGATON@SEC SLEGAL.COM	NIL
					OMP (COMM)/1552/2025	14-10-2025	AXIS BANK LIMITED Vs RISHABH MISHRA	SANJEEV PATHAK(P),	9717028845	LITIGATON@SEC SLEGAL.COM	NIL
					OMP (COMM)/1551/2025	14-10-2025	AXIS BANK LIMITED Vs NARSA RAM	SANJEEV PATHAK(P),	9717028845	LITIGATON@SEC SLEGAL.COM	NIL
					CS (COMM)/843/2025	14-10-2025	Praveen Kumar Vs Sai Ram Industries	SHIVANI TOMAR(P),	Not Mentioned	Not Mentioned	22-09-2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
					CS (COMM)/841/2025	14-10-2025	MS SHRI BALAJI EARTH MOVERS Vs M S LARSEN AND TOUBRO CONSTRUCTION	AMARENDRA KUMAR JHA(P),	9990904350	advocateakjha@gmail.com	08-08-2023,08-08-2023,10-10-2025
					OMP (COMM)/1550/2025	14-10-2025	Axis Bank Limited Vs ALOK KUMAR SINGH	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFMAIL.COM	NIL
					OMP (COMM)/1549/2025	14-10-2025	AXIS BANK LIMITED Vs JEET S O MURTI	SANJEEV PATHAK(P),	9717028845	LITIGATION@SECSLEGAL.COM	NIL
					OMP (COMM)/1546/2025	14-10-2025	AXIS BANK LIMITED Vs SATYA PRAKASH	SANJEEV PATHAK(P),	9717028845	LITIGATION@SECSLEGAL.COM	NIL
					OMP (COMM)/1548/2025	14-10-2025	AXIS BANK LIMITED Vs PREMLATA SHAHI	SANJEEV PATHAK(P),	9717028845	LITIGATION@SECSLEGAL.COM	NIL
					OMP (COMM)/1547/2025	14-10-2025	AXIS BANK LIMITED Vs HADAMAN SO SUKHARAM	SANJEEV PATHAK(P),	9717028845	LITIGATION@SECSLEGAL.COM	NIL
					OMP (COMM)/1586/2025	15-10-2025	Axis Bank Limited Vs SHAKTI SINGH	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFMAIL.COM	NIL
					OMP (COMM)/1587/2025	15-10-2025	AXIS BANK LIMITED Vs BABU LAL GURJAR	SANJEEV PATHAK(P),	9717028845	LITIGATION@SECSLEGAL.COM	NIL
					CS (COMM)/849/2025	16-10-2025	TARZAN ELECTRICALS PRIVATE LIMITED Vs ANIL KUMAR	Bhaskar Vali(P),	9910358225	office@vali.co.in	Not Mentioned
					OMP (COMM)/1593/2025	16-10-2025	IDFC FIRST BANKS LIMITED Vs CHANDER DEEP	SANJEEV PATHAK(P),	9717028845	LITIGATION@SECSLEGAL.COM	NIL
					OMP (COMM)/1600/2025	17-10-2025	IDFC FIRST BANK LTD Vs MUSTAFA AZIMUDDIN	SANJEEV PATHAK(P),	9717028845	LITIGATION@SECSLEGAL.COM	NIL
					OMP (COMM)/1632/2025	18-10-2025	Yes Bank Ltd Vs SUDESH JAGDISH YADAV	ADV. LALIT PANDEY(P),	8130383148	lalitpandayadvassociates@gmail.com	NIL
					OMP (COMM)/1631/2025	18-10-2025	Yes Bank Ltd Vs RAM BARAN	ADV. LALIT PANDEY(P),	8130383148	lalitpandayadvassociates@gmail.com	NIL
					OMP (COMM)/1630/2025	18-10-2025	Yes Bank Ltd Vs SUNNY KUMAR GULIYANI	ADV. LALIT PANDEY(P),	8130383148	lalitpandayadvassociates@gmail.com	NIL
					OMP (COMM)/1648/2025	25-10-2025	Yes Bank Ltd Vs VIJEESH PS	ADV. LALIT PANDEY(P),	8130383148	lalitpandayadvassociates@gmail.com	NIL

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
					OMP (COMM)/1647/2025	25-10-2025	AXIS BANK LTD Vs PIYUSH MAHAJAN	ADV. LALIT PANDEY(P),	8130383148	lalitpandayadvassociates@gamil.com	NIL
					OMP (COMM)/1646/2025	25-10-2025	IDFC FIRST BANK LIMITED Vs DEEPAK PRASAD	SANJEEV PATHAK(P),	9717028845	LITIGATON@SECSLEGAL.COM	NIL
					OMP (COMM)/1645/2025	25-10-2025	IDFC FIRST BANK LIMITED Vs SANJEEV KUMAR	SANJEEV PATHAK(P),	9717028845	LITIGATON@SECSLEGAL.COM	NIL
					Execution (Comm)/362/2025	25-10-2025	Aqualite Industries Private Limited Vs KASIF IQBAL	ARCHIT SINGHAL(P),			
					OMP (COMM)/1666/2025	27-10-2025	AXIS BANK LTD Vs ABHISHEK SHARMA	ADV. LALIT PANDEY(P),	8130383148	lalitpandayadvassociates@gamil.com	NIL
					OMP (COMM)/1665/2025	27-10-2025	AXIS BANK LIMITED Vs AMIT YADAV	SANJEEV PATHAK(P),			
					CS (COMM)/861/2025	27-10-2025	Shri Shreyas Kukreja Vs Shri Sarabjit Singh	MUKESH AGGARWAL(P),			
					OMP (COMM)/1664/2025	27-10-2025	AXIS BANK LIMITED Vs SHABLU	SANJEEV PATHAK(P),	9717028845	LITIGATON@SECSLEGAL.COM	NIL
					Misc DJ/1012/2025	27-10-2025	State Bank of India Vs Yatender Kumar	Krishna Sharma(P),			
					CS (COMM)/860/2025	27-10-2025	LAKSHAY KAPOOR Vs AJAY KUMAR JAINER	Gulab Chandra Yadav(P),	935797977	advgyadav@gamil.com	08-10-2025
					M-Ex/401/2025	27-10-2025	BANK OF BARODA Vs SUNIL MADAN	Nidish Gupta(P),			
					CS (COMM)/859/2025	27-10-2025	DEEP CORPORATION Vs CHANDAN	Oil Sakshi(P),	9818712068	shakshithakur263@gamil.com	26-09-2025
					OMP (COMM)/1663/2025	27-10-2025	Axis Bank Limited Vs AMIT SHARMA	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@REDIFMAIL.COM	NIL
					OMP (COMM)/1662/2025	27-10-2025	AXIS BANK LTD Vs ASHOK KUMAR	ADV. LALIT PANDEY(P),	8130383148	lalitpandayadvassociates@gamil.com	NIL
					OMP (COMM)/1694/2025	28-10-2025	AXIS BANK LTD Vs RAGHVENDRA TIWARI	ADV. LALIT PANDEY(P),	8130383148	lalitpandayadvassociates@gamil.com	NIL

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
					Execution (Comm)/368/2025	28-10-2025	AUTOVIKAS SALES AND SERVICE PVT LTD Vs AVINASH RAI	YOMESH SHARMA(P),			
					Execution (Comm)/369/2025	28-10-2025	AUTOVIKAS SALES AND SERVICE PVT LTD Vs AVINASH RAI	YOMESH SHARMA(P),			
					OMP (COMM)/1692/2025	28-10-2025	Shriram Finance Ltd Vs GOVIND	Manoj Kumar(P),			
					CS (COMM)/864/2025	29-10-2025	Abdul Haq Vs M/SHIVANI Impphi Products Private Limited	SHIVANI TOMAR(P),	8057399884	Not Mentioned	14-10-2025
					CS (COMM)/868/2025	30-10-2025	RAVI NAYYAR Vs GINNI VIRK	Surinder Kumar badhwar(P),	9868066342	Not Mentioned	07-10-2025
					OMP (COMM)/1704/2025	30-10-2025	AXIS BANK LTD Vs VIPIN KUMAR	Sunita Singh(P),			
					OMP (COMM)/1703/2025	30-10-2025	AXIS BANK LTD Vs SHIVAM GIRI	Sunita Singh(P),			
					OMP (COMM)/1720/2025	31-10-2025	HDFC BANK LTD Vs SAHJAD AKHATAR	NAVEEN SHARMA(P),			
					OMP (COMM)/1719/2025	31-10-2025	Shriram Finance Ltd Vs TAUFEQUE ALFAAZ KHAN	Manoj Kumar(P),	9811133644	MANOJ.ADV@GANILMIL.COM	
					OMP (COMM)/1718/2025	31-10-2025	Shriram Finance Ltd Vs RANJIT YADAV	Manoj Kumar(P),	9811133644	MANOJ.ADV@GANILMIL.COM	
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)	CS (COMM)/864/2023	22-11-2023	M/S TAURUS PACKAGING PVT LTD Vs M/S CREAMY FOODS LIMITED	GAGAN GUPTA	9971287776	advgagangupta@gmail.com	09.09.2023
				Execution (Comm.)	Execution (Comm.)/234/2024	04-09-2024	Arti Kochar Vs SECRET MERMAID BAR AND LOUNGE PVT LTD AND ORS	JAGRITI JAIN	7042312792	LAWFIRM@UNSOLVEDLEGAL.COM	NIL
				CS (COMM)	CS (COMM)/199/2025	11-03-2025	State Bank Of India Vs SUNDER	ASHOK KUMAR	9811896060	kumarashokadvocate@gmail.com	07.03.2025
				CS (COMM)	CS (COMM)/216/2025	19-03-2025	PR Metals Vs R K Steel Traders	Anand B.L.Srivastava	9818964910	srivastavanand@yahoo.co.in	17.03.2025
				CS (COMM)	CS (COMM)/444/2025	23-05-2025	GENETIX BIOTECH ASIA LIMITED Vs ACCUTEST BIOLOGICS PRIVATE LIMITED	Shri Madhav Gawri	98700568975	madhavgawri@gmail.com	128.04.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				Execution (Comm.)	Execution (Comm.)/51/2025	24-02-2025	DEEPAK BANSAL Vs M/S ADITYA MOULDS	VIPIN DILAWAR	93 12203957	vipindilawari83@gmail.com	NIL
				CS (COMM)	CS (COMM.)/396/2025	13-05-2025	State Bank of India Vs Raj Rani	KRISHAN SHARMA	9958891040	info@krissjurisnco.com	05.05.2025
				CS (COMM)	CS (COMM.)/504/2025	05-06-2025	ROBIN SINGH LAKHVINDER KAUR	VINAY BHASIN	9914029491	VINAYKUMARBHASIN@GMAIL.COM	31.05.2025
				OMP (COMM.)	(DOMP (COMM.)/1277/2025	(D17-09-2025	Yes Bank Ltd NAVEEN YADAV	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				OMP (COMM.)	(DOMP (COMM.)/1278/2025	(D17-09-2025	Yes Bank Ltd KAILASH JAGDEO	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				OMP (COMM.)	(DOMP (COMM.)/1289/2025	(D18-09-2025	Yes Bank Ltd Vs AMIT BHATI	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				OMP (COMM.)	(DOMP (COMM.)/1290/2025	(D18-09-2025	Yes Bank Ltd Vs DINESH KUMAR	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				OMP (COMM.)	(DOMP (COMM.)/1327/2025	(D19-09-2025	Yes Bank Ltd Vs RAVI KASHYAP	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				OMP (COMM.)	(DOMP (COMM.)/1328/2025	(D19-09-2025	Yes Bank Ltd Vs RAGHUVIR SINGH	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				OMP (COMM.)	(DOMP (COMM.)/1333/2025	(D20-09-2025	HDFC BANK LTD RITU GHILORIA	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				OMP (COMM.)	(DOMP (COMM.)/1462/2025	(D08-10-2025	IDFC FIRST BANKS LIMITED Vs ARUN KUMAR RAGHAV	SANDEEP ARUNPATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	NIL
				CS (COMM)	CS (COMM.)/246/2025	29-03-2025	SHYAM SUNDER RATHI Vs M/S SP AGRO INDUSTRIES	AbR & Associates			
				OMP (COMM.)	(DOMP (COMM.)/1110/2025	(D02-09-2025	SHRIRAM FINANCE LIMITED Vs ASLAM	MANOJ KUMAR	9811133644	manojkumar07@gmail.com	NIL
				OMP (COMM.)	(DOMP (COMM.)/1125/2025	(D02-09-2025	AXIS BANK LTD MUMTAJ	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				OMP (COMM.)	(DOMP (COMM.)/1126/2025	(D02-09-2025	AXIS BANK LTD JATINDER SINGH	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				OMP (COMM.)	(D)OMP (COMM.)/1127/2025	02-09-2025	AXIS BANK LTD Vs SHAKIR ALI	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				OMP (COMM.)	(D)OMP (COMM.)/1128/2025	02-09-2025	AXIS BANK LTD Vs SAMBHU DAYAL	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				OMP (COMM.)	(D)OMP (COMM.)/1330/2025	20-09-2025	Yes Bank Ltd Vs VIKASH KUMAR	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				OMP (COMM.)	(D)OMP (COMM.)/1471/2025	09-10-2025	Yes Bank Ltd Vs MEBOOB ALI	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				RP/1/2024	RP/1/2024	25-11-2024	LUMINOUS POWER TECHNOLOGIES APEX ENTERPRISES AND ANR	BIRENDER DHULL	9810616615	brijenderdhull@yahoo.com	nil
				OMP (COMM.)	(D)OMP (COMM.)/1129/2025	02-09-2025	AXIS BANK LTD Vs RAMESH KUMAR PANDIT	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				OMP (COMM.)	(D)OMP (COMM.)/1131/2025	02-09-2025	AXIS BANK LTD Vs INDRAJEET KUMAR	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				OMP (COMM.)	(D)OMP (COMM.)/1132/2025	02-09-2025	AXIS BANK LTD Vs AJAM KHAN	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				OMP (COMM.)	(D)OMP (COMM.)/1187/2025	12-09-2025	AXIS BANK LTD Vs SHAHEEN JAMAL	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				OMP (COMM.)	(D)OMP (COMM.)/1225/2025	15-09-2025	AXIS BANK LTD Vs MEENU	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				OMP (COMM.)	(D)OMP (COMM.)/1513/2025	10-10-2025	IDFC FIRST BANK LIMITED Vs SATPAL SINGH NAGAR	SANDEEP PATHAK	9717028845	litigation@srcslegal.com	NIL
				OMP (COMM.)	(D)OMP (COMM.)/1222/2025	15-09-2025	Shriram Finance Ltd Vs RAKESH KUMAR	MANOJ KUMAR	9811133644	manojkumar07@gmail.com	NIL
				OMP (COMM.)	(D)OMP (COMM.)/1264/2025	16-09-2025	Hdfc Bank Limited Vs KAPIL GOYAL	Manish Verma	9650810426	msvermachambers@gmail.com	NIL
				OMP (COMM.)	(D)OMP (COMM.)/1265/2025	16-09-2025	Hdfc Bank Limited Vs DHURUV GUPTA	Manish Verma	9650810426	msvermachambers@gmail.com	NIL
				OMP (COMM.)	(D)OMP (COMM.)/1266/2025	16-09-2025	Hdfc Bank Limited Vs SANDEEP SHARMA	Manish Verma	9650810426	msvermachambers@gmail.com	NIL

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				Ex.COMM Award by Arb. Comm.	Ex.COMM Award by Arb. Comm./19/2025	15-05-2025	SMFG INDIA CREDIT CO LD Vs Gurpreet Singh KHURANA	VIMAL	8882225777	ROHIT@FIRSTSTASOCIATES.IN	NIL
				Ex.COMM Award by Arb. Comm.	Ex.COMM Award by Arb. Comm./23/2025	23-05-2025	Hans Rubber And Sports Pvt Ltd Vs M/S Indian Institute of Patent and Trade Education and Research Pvt Ltd		--	--	NIL
				Execution (Comm.)	Execution (Comm.)/218/2025	11-07-2025	Neutral NVOCC Private Limited Vs Shankar freight Logistics	SUNIL VERMA	9821961222	anildabasdnb@gmail.com	NIL
				M-Ex	M-Ex/350/2025	11-09-2025	M/S BEE SAFE FARMING PVT LTD THROUGH ITS AR VIRENDER SINGH Vs M/S ICU AGRICULTURE SOLUTION THROUGH PRODRIP PVT. LTD.	JAGRITIJAIN	7042312792	lawfirm@unsolvedlegal.com	NIL
				Execution (Comm.)	Execution (Comm.)/354/2025	15-10-2025	Asian Global Agencies Through its Proprietor Vs iMs UNIQ TRIMS INC Partnership Firm Through its partners	PARVEEN KR	8750429500	anildabasdnb@gmail.com	NIL
				CS (COMM)	CS (COMM)/251/2022	30-03-2022	SUPER CASSETTES INDUSTRIES LTD. Vs M/S LEARNING LINKS PUBLISHING HOUSE P. LTD. AND ORS.	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				Counter Claim	Counter Claim/13/2023	27-02-2023	M/S LEARNING LINKS PUBLISHING HOUSE PVT. LTD. Vs SUPER CASSETTES INDUSTRIES LTD.	MANOJ KUMAR	9811133644	manojkumar07@gmail.com	NIL
				OMP (COMM.)	(DOMP (COMM.)/1080/2025	(D29-08-2025	YES BANK LTD Vs SUNITA PREM CHAND	KARTIK KUMAR	9811669863	Mohnish.sharma@yesbank.in	NIL
				OMP (COMM.)	(DOMP (COMM.)/1081/2025	(D29-08-2025	YES BANK LTD Vs AJAY GHILDYAL	KARTIK KUMAR	9811669863	Mohnish.sharma@yesbank.in	NIL
				OMP (COMM.)	(DOMP (COMM.)/1082/2025	(D29-08-2025	YES BANK LTD Vs SEEMA MALHOTRA	KARTIK KUMAR	9811669863	Mohnish.sharma@yesbank.in	18.09.2025
				OMP (COMM.)	(DOMP (COMM.)/1083/2025	(D29-08-2025	YES BANK LTD Vs ADITYA VERMA	KARTIK KUMAR	9811669863	Mohnish.sharma@yesbank.in	NIL
				OMP (COMM.)	(DOMP (COMM.)/1084/2025	(D29-08-2025	YES BANK LTD Vs SHIVAM MISHRA	KARTIK KUMAR	9811669863	Mohnish.sharma@yesbank.in	NIL
				OMP (COMM.)	(DOMP (COMM.)/1085/2025	(D29-08-2025	YES BANK LTD Vs HIMADRI LODHI	KARTIK KUMAR	9811669863	Mohnish.sharma@yesbank.in	NIL
				OMP (COMM.)	(DOMP (COMM.)/1087/2025	(D29-08-2025	YES BANK LTD Vs SUNIL KUMAR	KARTIK KUMAR	9811669863	Mohnish.sharma@yesbank.in	NIL
				OMP (COMM.)	(DOMP (COMM.)/1177/2025	(D10-09-2025	Hdfc Bank Limited Vs SUMIKSHA SINGH	Manish Verma	9650810426	msvermachambers@gmail.com	NIL

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME	ADVOCATE RESPONSIDENT	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				OMP (COMM.)	(D)OMP (COMM.)/1179/2025	10-09-2025	Hdfc Bank Limited Vs SHUBHAM YADAV	Manish Verma	9650810426	msvermachambers@gmail.com	NIL
				OMP (COMM.)	(D)OMP (COMM.)/1180/2025	10-09-2025	Hdfc Bank Limited VsINDERPAL SINGH	Manish Verma	9650810426	msvermachambers@gmail.com	NIL
				OMP (COMM.)	(D)OMP (COMM.)/1387/2025	26-09-2025	Yes Bank Ltd VsGANESH KUMAR	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				CS (COMM)	CS (COMM)/962/2024	11-11-2024	PUNJAB NATIONAL BANK Vs RAHUL KAUSHIK	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				CS (COMM)	CS (COMM)/354/2025	02-05-2025	State Bank Of India Vs BIMLA	LALIT PANDEY	8130383143	lalitpandevassociates@gmail.com	NIL
				OMP (COMM.)	(D)OMP (COMM.)/1178/2025	10-09-2025	Hdfc Bank Limited Vs MANOJ KUMAR BHATI	KARTIK KUMAR	9811669863	Mohnish.sharma@yesbank.in	NIL
				OMP (COMM.)	(D)OMP (COMM.)/1181/2025	10-09-2025	Hdfc Bank Limited Vs ARVIND AGARWAL	KARTIK KUMAR	9811669863	Mohnish.sharma@yesbank.in	NIL
				CS (COMM)	CS (COMM)/657/2024	31-07-2024	M/S ALLIANCE TECH SOLUTIONS PVT LTD Vs ABC INFO SYSTEM PVT PVT LTD	KARTIK KUMAR	9811669863	Mohnish.sharma@yesbank.in	NIL
				CS (COMM)	CS (COMM)/353/2025	02-05-2025	STATE BANK OF INDIA Vs MUNIPAL	MANOJKUMAR PANDEY	9654371856	advpandevmanoj@gmail.com	29.04.2025
				Misc DJ	Misc DJ/909/2025	19-09-2025	BHATIA ENTERPRISES THROUGH ITS PARTNERS Vs MOGUIRE FOODS PVT LTD THROUGH ITS DIRECTOR DHANRAJ BHATTANNA KUNVOOR	SETHI MAHENDRU	8999949653	sethi&mahendru.info@gmail.com	NIL
				Misc DJ	Misc DJ/938/2025	26-09-2025	BHATIA ENTERPRISES THROUGH ITS PARTNERS Vs MOGUIRE FOODS PVT LTD THROUGH ITS DIRECTOR DHANRAJ BHATTANNA KUNVOOR	SETHI MAHENDRU	8999949653	sethi&mahendru.info@gmail.com	NIL
				OMP (COMM.)	(D)OMP (COMM.)/1371/2025	23-09-2025	Shriram Finance Ltd Vs NARESH SINGH	MANOJ KUMAR	9811133644	manojkumar07@gmail.com	NIL
				OMP (COMM.)	(D)OMP (COMM.)/1373/2025	23-09-2025	Shriram Finance Ltd Vs MUSTAK	MANOJ KUMAR	9811133644	manojkumar07@gmail.com	NIL
				CS (COMM)	CS (COMM)/175/2025	04-03-2025	STATE BANK OF INDIA Vs MANISH KUMAR	Rajiv B. Samaiyar	9811343911	RAJIVBSAMAIAR@GMAIL.COM	25.02.2025
				CS (COMM)	CS (COMM)/345/2023	20-04-2023	J D INDUSTRIES INDIA LIMITED Vs SIDHARTH SHARMA	CHOPRA&CHOPRA	8178800668	CONTRACTTOCC A@GMAIL.COM	11.04.2023

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		OMP (COMM.)	(D)OMP (COMM.)/1226/2025	15-09-2025	AXIS BANK LIMITED Vs RASHMI TIWARI	SANDEEP PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	NIL
				OMP (COMM.)	(D)OMP (COMM.)/1379/2025	25-09-2025	AXIS BANK LIMITED Vs HARISH KUMAR	SANDEEP PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	NIL
				CS (COMM)/846/2025	CS (COMM)/846/2025	15-10-2025	AJAY GARG Vs SHRI RAJESH KUMAR TYAGI	A.K. Tripathi	9311210052	aktripathi5178@gmail.com	09.10.2025
				CS (COMM)/847/2025	CS (COMM)/847/2025	15-10-2025	HR FURNISHINGS PVT LTD Vs F AND F GLOBAL PRIVATE LIMITED	Aman Dhyani	9717464364	amandhyaniadv@gmail.com	22.09.2025
				CS (COMM)/851/2025	CS (COMM)/851/2025	18-10-2025	KDPJ GLOBAL PVT LTD Vs ATUL GUPTA	Vikas Deep	9868558612	Lawvikas99@gmail.com	30.07.2025
				CS (COMM)/852/2025	CS (COMM)/852/2025	18-10-2025	SATYAPAL MITTAL Vs SANJIV KUMAR NOW DECEASED THROUGH HIS LR	O.P. Gupta	9868005927	info@knowlex.in	18.10.2025
				CS (COMM)/865/2025	CS (COMM)/865/2025	30-10-2025	M/S ALCOBREV LTD Vs EMPIRE PRIVATE Vs GAUTAM MALHOTRA	N.P. Singh	8510005604	npsinghandassociates@gmail.com	13.10.2025
				CS (COMM)/866/2025	CS (COMM)/866/2025	30-10-2025	M/S GREAT GALLION VENTURE LTD Vs GAUTAM MALHOTRA	N.P. Singh	8510005604	npsinghandassociates@gmail.com	13.10.2025
				CS (COMM)/824/2025	CS (COMM)/824/2025	08-10-2025	Prem Nath Chaurasia Vs Shyam Sunder Suri alias Toni Suri	Dinesh Kumar	9811786731	dineshkrd1143@gmail.com	14.08.2025
				CS (COMM)/827/2025	CS (COMM)/827/2025	09-10-2025	State Bank of India Vs Dhyanendra Singh	Krishna Kumar Sharma	9899000289	advkrishna1411@gmail.com	11.09.2025
				CS (COMM)/828/2025	CS (COMM)/828/2025	09-10-2025	MS DURG INTERNATIONAL Vs MS CHARU HARJAI	Girish Gaur	9811109763	girishgauradv@yahoo.com	26.09.2025
				CS (COMM)/829/2025	CS (COMM)/829/2025	09-10-2025	RAJAT MEHTA PROPRIETOR OF MS GRANITE STUDIO INDIA Vs ROKIN GRANITE INDIA PVT LTD	Deepak Kohli	9811192957	kohli.deepak@hotmail.com	23.09.2025
				OMP (COMM.)/1523/2025	(D)OMP (COMM.)/1523/2025	13-10-2025	AXIS BANK LIMITED Vs RAMAVTAR KANHAIA	Sanjeev Pathak	9717028845	Litigation@srcslegal.com	28.06.2025
				CS (COMM)/842/2025	CS (COMM)/842/2025	14-10-2025	ANANYA METAL AND ALLOYS Vs SANDEEP KUMAR YADAV	Arvind Duggal	9810286284	arvindduggaladv@gmail.com	26.09.2025
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		EX/269/2025	EX/269/2025	04-10-2025	M/S SUNDARAM FINANCE Vs Mohd Guddu				

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME	ADVOCATE RESPONSIDENT	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				CS (COMM)/820/2025	CS (COMM)/820/2025	06-10-2025	Ms Psa Polymers Pvt Ltd Vs SH PARAM SINGH	PARAMJIT SINGH	9971829916	RLBAJURIST@GMAIL.COM	23-09-2025
				OMP (COMM.)/1445/2025	(DOMP (COMM.)/1445/2025	06-10-2025	IDFC FIRST BANKS LIMITED Vs BIJENDER SINGH	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	27-09-2025
				OMP (COMM.)/1446/2025	(DOMP (COMM.)/1446/2025	06-10-2025	IDFC FIRST BANKS LIMITED Vs BINAY KUMAR SHARMA	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	27-09-2025
				OMP (COMM.)/1447/2025	(DOMP (COMM.)/1447/2025	06-10-2025	IDFC FIRST BANKS LIMITED Vs RIZWAN HASHMEE	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	27-09-2025
				OMP (COMM.)/1448/2025	(DOMP (COMM.)/1448/2025	06-10-2025	Axis Bank Limited Vs RAJU KAKHANDAKI	AMIT KUMAR	8860939576	AMITKUMAR.294@GMAIL.COM	27-09-2025
				OMP (COMM.)/1449/2025	(DOMP (COMM.)/1449/2025	06-10-2025	HINDUJA LEYLAND FINANCE Vs PHOOL SINGH	AMIT KUMAR	8860939576	AMITKUMAR.294@GMAIL.COM	27-09-2025
				OMP (COMM.)/1451/2025	(DOMP (COMM.)/1451/2025	06-10-2025	Axis Bank Limited Vs ABHISHEK TALIYAN	AMIT KUMAR	8860939576	AMITKUMAR.294@GMAIL.COM	27-09-2025
				OMP (COMM.)/1452/2025	(DOMP (COMM.)/1452/2025	06-10-2025	AXIS BANK LIMITED Vs RAJENDRA NARULA	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	24-09-2025
				OMP (COMM.)/1453/2025	(DOMP (COMM.)/1453/2025	06-10-2025	Axis Bank Limited Vs SHOBHA TYAGI	AMIT KUMAR	8860939576	AMITKUMAR.294@GMAIL.COM	25-09-2025
				OMP (COMM.)/1454/2025	(DOMP (COMM.)/1454/2025	06-10-2025	Axis Bank Limited Vs MERAJ KHAN	AMIT KUMAR	8860939576	AMITKUMAR.294@GMAIL.COM	27-09-2025
				CS (COMM)/821/2025	CS (COMM)/821/2025	08-10-2025	Parveen Kumar ovinder Vs	SAMEER SIDHAR	9444446565		25-09-2025
				CS (COMM)/822/2025	CS (COMM)/822/2025	08-10-2025	MAHESH GOGLA Suncity School Vs	GAURAV KAKAR	9718668998	GAURAVKAKAR@GMAIL.COM	25-09-2025
				OMP (COMM.)/1465/2025	(DOMP (COMM.)/1465/2025	08-10-2025	IDFC FIRST BANKS LIMITED Vs PINTU MUNDRIKA	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	27-09-2025
				CS (COMM)/830/2025	CS (COMM)/830/2025	09-10-2025	TECHNOFLEX PACKAGING Vs Kavya Enterprises and anr	ROMAL MUNDHRA	7094202885	DKS.ASSC2GMAIL.COM	25-09-2025
				OMP (COMM.)/1483/2025	(DOMP (COMM.)/1483/2025	09-10-2025	Yes Bank Ltd Vs DIVYAM GAUTAM	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	07-10-2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				OMP (COMM.)/1484/2025	(D)OMP (COMM.)/1484/2025	09-10-2025	Yes Bank Ltd Vs VIJAY SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	07-10-2025
				OMP (COMM.)/1485/2025	(D)OMP (COMM.)/1485/2025	09-10-2025	Yes Bank Ltd Vs PARAS MALHOTRA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	07-10-2025
				Execution (Comm.)/346/2025	Execution (Comm.)/346/2025	10-10-2025	KOTAK MAHINDRA BANK Vs MANOJ KUMAR				
				CS (COMM)/835/2025	CS (COMM)/835/2025	10-10-2025	NARESH GOYAL PROPRIETOR LOGISTICS Vs TRANSHIP PACKERS AND MOVERS PVT LTD	YOMESH LG SHARMA	9718167741		01-10-2025
				OMP (COMM.)/1495/2025	(D)OMP (COMM.)/1495/2025	10-10-2025	YES BANK LTD Vs RANA TRAVELS PRIVATE LIMITED	ANANJAY SINGH			08-10-2025
				Misc DJ/979/2025	Misc DJ/979/2025	14-10-2025	Ms Professional Impex Pvt Ltd Vs MS SHIRDI INDUSTRIES LTD	PANKAJ KUMAR			09-10-2025
				OMP (COMM.)/1594/2025	(D)OMP (COMM.)/1594/2025	16-10-2025	AXIS BANK LIMITED Vs MATESHWARI CONSTRUCTION CO	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	10-10-2025
				OMP (COMM.)/1595/2025	(D)OMP (COMM.)/1595/2025	16-10-2025	AXIS BANK LIMITED Vs PARAMJEET SINGH	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	10-10-2025
				OMP (COMM.)/1596/2025	(D)OMP (COMM.)/1596/2025	16-10-2025	Axis Bank Limited Vs PURUSHOTAM	AMIT KUMAR	8860939576	AMITKUMAR.294@GMAIL.COM	08-10-2025
				OMP (COMM.)/1597/2025	(D)OMP (COMM.)/1597/2025	16-10-2025	AXIS BANK LIMITED Vs RAJAT SHUKLA	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	04-10-2025
				OMP (COMM.)/1598/2025	(D)OMP (COMM.)/1598/2025	16-10-2025	AXIS BANK LIMITED Vs SAMUNDRA SINGH	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	04-10-2025
				OMP (COMM.)/1599/2025	(D)OMP (COMM.)/1599/2025	16-10-2025	AXIS BANK LIMITED Vs TARIQ AHMAD	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	04-10-2025
				Execution (Comm.)/357/2025	Execution (Comm.)/357/2025	17-10-2025	EQUITAS SMALL FINANCE BANK LTD Vs SHYAM PAL				
				OMP (COMM.)/1603/2025	(D)OMP (COMM.)/1603/2025	17-10-2025	AXIS BANK LIMITED Vs ARSHAD	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	08-10-2025
				OMP (COMM.)/1604/2025	(D)OMP (COMM.)/1604/2025	17-10-2025	AXIS BANK LIMITED Vs RAJU SINGH	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	08-10-2025

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				OMP (COMM.)/1605/2025	(D)OMP (COMM.)/1605/2025	17-10-2025	AXIS BANK LIMITED Vs TARUN	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	08-10-2025
				OMP (COMM.)/1606/2025	(D)OMP (COMM.)/1606/2025	17-10-2025	AXIS BANK LIMITED Vs SANTOSH KUMAR MISHRA	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	08-10-2025
				OMP (COMM.)/1607/2025	(D)OMP (COMM.)/1607/2025	17-10-2025	AXIS BANK LIMITED Vs YOGESH KUMAR	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	08-10-2025
				OMP (COMM.)/1608/2025	(D)OMP (COMM.)/1608/2025	17-10-2025	AXIS BANK LIMITED Vs HEMANT KUMAR	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	08-10-2025
				OMP (COMM.)/1609/2025	(D)OMP (COMM.)/1609/2025	17-10-2025	AXIS BANK LIMITED Vs SAGAR	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	08-10-2025
				OMP (COMM.)/1610/2025	(D)OMP (COMM.)/1610/2025	17-10-2025	Axis Bank Limited Vs CHAUBEY CONSTRUCTION COMPANY	AMIT KUMAR	8860939576	AMITKUMAR.294@GMAIL.COM	08-10-2025
				OMP (COMM.)/1611/2025	(D)OMP (COMM.)/1611/2025	17-10-2025	Axis Bank Limited Vs SURINDER KUMAR	AMIT KUMAR	8860939576	AMITKUMAR.294@GMAIL.COM	06-10-2025
				OMP (COMM.)/1612/2025	(D)OMP (COMM.)/1612/2025	17-10-2025	AXIS BANK LIMITED Vs BAJRANG SINGH	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	04-10-2025
				OMP (COMM.)/1613/2025	(D)OMP (COMM.)/1613/2025	17-10-2025	AXIS BANK LIMITED Vs VEER NARAYAN CHAUDHARY	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	04-10-2025
				OMP (COMM.)/1614/2025	(D)OMP (COMM.)/1614/2025	17-10-2025	AXIS BANK LIMITED Vs UMESH KUMAR YADAV	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	04-10-2025
				OMP (COMM.)/1615/2025	(D)OMP (COMM.)/1615/2025	17-10-2025	AXIS BANK LIMITED Vs ASHISH KUMAR KESHARWANI	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	04-10-2025
				OMP (COMM.)/1616/2025	(D)OMP (COMM.)/1616/2025	17-10-2025	AXIS BANK LIMITED Vs NISHANT SINGH GAUR	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	04-10-2025
				Execution (Comm.)/359/2025	Execution (Comm.)/359/2025	18-10-2025	GSI ENTERPRISES PRIVATE LIMITED Vs NARESH KUMAR AHUJA				
				Execution (Comm.)/360/2025	Execution (Comm.)/360/2025	18-10-2025	HEMA CONNOISSEUR COLLECTIONS PVT LTD Vs DOMINION EXPO VENTURES PVT LTD				
				CS (COMM)/853/2025	CS (COMM)/853/2025	18-10-2025	KAVITA GARG Vs SHRISHALU KUMARI SANJAY TYAGI		9311210052	AKTRIPATHI5178@GMAIL.COM	10-10-2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME	ADVOCATE RESPONSIDENT	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				OMP (COMM.)/1619/2025	(D)OMP (COMM.)/1619/2025	18-10-2025	Yes Bank Ltd Vs LAXMAN SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	14-10-2025
				OMP (COMM.)/1620/2025	(D)OMP (COMM.)/1620/2025	18-10-2025	Yes Bank Ltd Vs AMIT KUMAR JANA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	14-10-2025
				OMP (COMM.)/1621/2025	(D)OMP (COMM.)/1621/2025	18-10-2025	Yes Bank Ltd Vs ARJUN SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	14-10-2025
				OMP (COMM.)/1622/2025	(D)OMP (COMM.)/1622/2025	18-10-2025	Yes Bank Ltd Vs NARENDER SHARMA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	13-10-2025
				OMP (COMM.)/1625/2025	(D)OMP (COMM.)/1625/2025	18-10-2025	IDFC FIRST BANK LTD Vs ANIL KUMAR	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	11-10-2025
				OMP (COMM.)/1626/2025	(D)OMP (COMM.)/1626/2025	18-10-2025	AXIS BANK LIMITED Vs DHARMENDRA KASHYAP	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	08-10-2025
				OMP (COMM.)/1627/2025	(D)OMP (COMM.)/1627/2025	18-10-2025	AXIS BANK LIMITED Vs GOPA RAM	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	08-10-2025
				OMP (COMM.)/1638/2025	(D)OMP (COMM.)/1638/2025	25-10-2025	IDFC FIRST BANKS LIMITED Vs SHUBAN BHAT	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	13-10-2025
				OMP (COMM.)/1640/2025	(D)OMP (COMM.)/1640/2025	25-10-2025	AXIS BANK LTD Vs BALIDEEN S	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	17-10-2025
				OMP (COMM.)/1641/2025	(D)OMP (COMM.)/1641/2025	25-10-2025	AXIS BANK LIMITED Vs GOMTI	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	17-10-2025
				Execution (Comm.)/363/2025	Execution (Comm.)/363/2025	27-10-2025	PRAVEEN KUMAR GOEL Vs MANISH LALWANI				
				Execution (Comm.)/364/2025	Execution (Comm.)/364/2025	27-10-2025	Sidharatha Duggal Vs Chander Shekhar				
				CS (COMM)/855/2025	CS (COMM)/855/2025	27-10-2025	STATE BANK OF INDIA Vs RAM TIRATH	MANOJ PANDEY	9654371856	ADVPANDEYMANOJ@GMAIL.COM	15-10-2025
				CS (COMM)/856/2025	CS (COMM)/856/2025	27-10-2025	BANK MAHARASHTRA SMITA SINGH	SHAILESH KUMAR	9891285888	ADVSHAILESHKUMAR@GMAIL.COM	17-10-2025
				CS (COMM)/857/2025	CS (COMM)/857/2025	27-10-2025	RCK Leasing and Financing Private Ltd Vs Mohit Kumar Sharma	ANIL SEHRAWAT	9810208488	GAURIOMLAWOFFICE-1@GMAIL.COM	17-10-2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				OMP (COMM.)/1652/2025	(OMP (COMM.)/1652/2025	27-10-2025	AXIS BANK LTD Vs ASHISH MODANWAL	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16-10-2025
				OMP (COMM.)/1653/2025	(OMP (COMM.)/1653/2025	27-10-2025	AXIS BANK LTD Vs PUNAM GUPTA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	25-10-2025
				OMP (COMM.)/1654/2025	(OMP (COMM.)/1654/2025	27-10-2025	Accelerate Products Ventures Pvt Ltd Vs Sagarika Bala	SUSHIL SHUKLA	9582483990	SSALEGAL.09@GMAIL.COM	17-10-2025
				CS (COMM.)/863/2025	CS (COMM.)/863/2025	28-10-2025	Lakshmi Float Glass Limited Vs Vijay Dhameeja Prop R V Glass Industries	VIBHOR GARG	9811352998	VIBHOR@BAVLE.GAL.IN	17-10-2025
				OMP (COMM.)/1685/2025	(OMP (COMM.)/1685/2025	28-10-2025	Shriram Finance Ltd Vs MAHESH CHAND	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	27-10-2025
				OMP (COMM.)/1688/2025	(OMP (COMM.)/1688/2025	28-10-2025	AXIS BANK LTD Vs MADHAV GUPTA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	27-10-2025
				OMP (COMM.)/1689/2025	(OMP (COMM.)/1689/2025	28-10-2025	AXIS BANK LTD Vs PARVEEN KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	27-10-2025
				OMP (COMM.)/1690/2025	(OMP (COMM.)/1690/2025	28-10-2025	AXIS BANK LTD Vs RIMPY KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	27-10-2025
				Ex.COMM Award by Arb. Comm./68/2025	Ex.COMM Award by Arb. Comm./68/2025	30-10-2025	SMFG INDIA CREDIT CO LTD Vs RITE MARKETING SOLUTION				
				Execution (Comm.)/374/2025	Execution (Comm.)/374/2025	31-10-2025	OM TRANS LOGISTICS LIMITED Vs AWS SHIPPING AND LOGISTICS PVT LTD				
				CS (COMM.)/871/2025	CS (COMM.)/871/2025	31-10-2025	RAVI NAYYAR Vs HARISH PAHWA	SURINDER KUMAR BADHWAR	9868066342	SKBADHWAR@GMAIL.COM	25-10-2025
				OMP (COMM.)/1712/2025	(OMP (COMM.)/1712/2025	31-10-2025	Shriram Finance Ltd Vs Amrender Kr Yadav	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	30-10-2025
20	SH. PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	PULASTYA NEW DELHI	1	COUNTER CLAIM	49/2025	06.10.2025	ANAMYA INDUSTRIES VS. MOVERS INTERNATIONAL CUSLTANCY LTD.AND ANR.	AJAY SONDHILABHISHEK RANA, HARSH SINGHAL	9717243243	AJAY@SONDHILAWCHAMBERS.COM	15.09.2025
			1	CS(COMM)	771/2025	08.10.2025	BANK MAHARASHTRA KUNDN	OGGAURAV KAJLA VS.	9910079111	KAJLA.GAURAW@GMAIL.COM	24.09.2025
			1	CS(COMM)	770/2025	08.10.2025	BANK MAHARASHTRA DEEPALI KOLI AND ORS.	OGGAURAV KAJLA VS. AND	9910079111	KAJLA.GAURAW@GMAIL.COM	24.09.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			1	CS(COMM)	775/2025	10.10.2025	M/S COMPLETE DEWATERING SYSTEMS PVT. LTD. VS. M/S SRI RAJRAJESH WARI INFRA PROJECTS PVT. LTD.	M TAIYAB KHAN	9312222450	KMTAIYAB@GMAIL.COM	27.09.2025
			1	CS(COMM)	788/2025	13.10.2025	HERO INVESTCORP PRIVATE LIMITED VS. OWNER/ PROPRIETOR	PRAMOD KUMAR SINGH	9718209970	AASTHA@THELEGIST.COM	20.09.2025
			1	CS(COMM)	786/2025	13.10.2025	M/S MOVIN EXPRESS PVT. LTD. VS. M/S ARSH INTERNATIONAL	JEEVESH MEHTA	9811617186	JEEVESH@MAVENLEGAL.NET	06.10.2025
			1	CS(COMM)	785/2025	13.10.2025	NS CORPORATION INDIA VS. GSP ELECTRONICS PVT. LTD.	LOTUS LAW ASSOCIATES	9560270770, 9315522758	THELAWYERNT@GMAIL.COM	27.06.2025
			1	CS(COMM)	784/2025	13.10.2025	STATE BANK OF INDIA VS. R A KHALEELUL	NIRMAL MISHRA	9311131978	NOT AVAILABLW	06.08.2025
			1	CS(COMM)	783/2025	13.10.2025	M/S MOVIN EXPRESS PRIVATE LIMITED VS. M/S ANNAPURNA CARGO EXPRESS & ORS.	JEEVESH MEHTA	9811617186	JEEVESH@MAVENLEGAL.NET	06.10.2025
			1	OMP(COMM)	163/2025	14.10.2025	FUEL SAVE TECH PRIVATE LIMITED VS. JAI AMBEY INDO CHEM PVT. LTD.	KIRTIKAR SUKUL	7011726405	SUKULKIRTIKAR@GMAIL.COM	03.03.2020
			1	OMP(COMM)	165/2025	15.10.2025	DELHI TRANSCOANUBHA LIMITED VS. M/S L. D. DHULIA SULKANIA AND CO.	ANUBHA DHULIA	7032442135	CONTACT@NAUTILIYAALLEGAL.COM	27.09.2025
			1	CS(COMM)	796/2025	15.10.2025	MUJEBUR REHMAN VS. SWAPAN GANGULY	RAJIV RANJAN	8800234388	WRAJIVRANJAN@GMAIL.COM	06.10.2025
			1	CS(COMM)	795/2025	15.10.2025	UNICORN DENMART LTD. VS. MOHD. RIYAZ	GUNJAN KUMAR	9313350568	GK@CGK.LEGAL, ASSOCIATE@CGK.LEGAL	08.10.2025
			1	CS(COMM)	794/2025	15.10.2025	M/S SKYWAYS AIR SERVICES LIMITED VERSUS PAVITHRA RAMADOSS	NEERAJ GUPTA	9811267045	INFO@JUSLAWOFFICES.COM	12.09.2025
			1	CS(COMM)	793/2025	15.10.2025	UNION OF INDIA VS. YASHIKA BHARARA	SHYAM KUMAR JHA	9711343590	ADVOCATESHYA MJHA@GMAIL.COM	11.09.2025
			1	CS(COMM)	792/2025	15.10.2025	DUSHYANT SINGHA VS. UNITED INDIA INSURANCE CO. LTD.	APPRV SARVARIA, SAHAJ AGGARAWAL	8527291395	MAIL@VGCLAWFIRM.COM	11.09.2025
			1	CS(COMM)	802/2025	17.10.2025	PRIMUS SPECIALITY HOSPITAL VS. DR. ALOKIT GULATI	MEENAKSHI MIDHA, KAPIL MIDHA	9810288545	KAPIL@MKMIDHA.COM, MEENAKSHIMIDHA1@GMAIL.COM	09.10.2025
			1	CS(COMM)	801/2025	17.10.2025	M/S NICE INTERNATIONAL LTD. VS. M/S GAIL GAS LTD.	PRADEEP KUMAR PANDEY	8802520831, 9818045168	AMOD.DALELA@GMAIL.COM	13.08.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			1	CS(COMM)	800/2025	17.10.2025	SH. VINOD TAYAL VS. ARUN BHARDWAJ	RAHUL SOOD	9818715666	ADVOCATE_RAHUL@GMAIL.COM	22.09.2025
			1	CS(COMM)	809/2025	18.10.2025	CANARA BANK VS. SHAILENDRA GAUR	PRANAY SHARMA	9873101002	PRANAY7ADVO@GMAIL.COM	12.06.2025
			1	CS(COMM) (TRADE MARK)	810/2025	25.10.25	IB MONOTARO PRIVATE LIMITED VS. SUPRIYA SEN @ SUPRIYO SEN	MAMTA RANJHA	9555222902,977935918	MAMTA@INTTLADVOCARE.COM	09.10.2025
			1	CS(COMM)	811/2025	27.10.2025	SUPRABHA MITRA VS. M/S H V AIRS CONDITIONING SYSTEM PVT. LTD. & ORS	ARCHIT SINGHAL	981115611,959043045	LEGAL@SIGMALLEGAL.IN	23.09.2025
			1	CS(COMM)	812/2025	27.10.2025	M/S TRUE LINK FINANCE LIMITED VS. MS. KAJAL AND ANR.	RAJAT SARAWAT	981800445	RAJATTRUELINK@GMAIL.COM	16.10.2025
			1	CS(COMM)	813/2025	27.10.2025	STATE BANK OF INDIA VS BANK OF BARODA AND ORS.	VAIBHAV YADAV	9971336611	VAIBHAV.YADAV@HOTMAIL.COM	13.03.2023
			1	CS(COMM)	814/2025	27.10.2025	OMT PLUMBING ENGINEERING PVT. LTD. VS. NKG INFRASTRUCTURE LIMITED	ABHAY SINGH ANKITA AGARWAL	7389444445	AS_LAWCHAMBER@OUTLOOK.COM	04.07.2025
			1	CS(COMM)	820/2025	29.10.2025	MANASH LIFESTYLE PRIVATE LIMITED VS. SILVI HERBALS AND BEAUTY TREATS AND ANR.	NAGESHWAR KUMAR, AYUSH DEY	9818823289	INFO@DEYANDKUMHAR.COM	16.10.2025
			1	CS(COMM)	819/2025	29.10.2025	STATE BANK OF INDIA VS SUJEET KUMAR	VINAY KUMAR	9811134771,7982275426	KUMARVINAY.65@GMAIL.COM	21.10.2025
			1	CS(COMM)	823/2025	30.10.2025	STATE BANK OF INDIA VS. MR. JAI PRAKASH AND ANR.	ASHOK KUMAR BHAHL	9810019614	BAHL.ASSOCIATES1995@GMAIL.COM	01.10.2025
			1	CS(COMM)	826/2025	31.10.2025	SWARNJEET KAUR SACHDEVA VS. M/S NATIONAL INDUSURANCE CO	NAVDEEP SINGH	9811311360	NSINGH_1908@YAHOO.CO.IN	06.10.2025
			1	CS(COMM)	825/2025	31.10.2025	AKSHAT GUTPA SANGEETE YADAV	AJAY KUMAR CHOPRA	9811104015	AKCHOPRA_ADV@YAHOO.IN	09.10.2025
			1	CS(COMM)	824/2025	31.10.2025	SUSHIL KUMAR VS. SANJEEV KUMAR & ANR.	PIYUSH JAIN	9873929289	PIYUSHJAQINADVOCATES@GMAIL.COM	14.10.2025
21	SH. BHUPESH KUMAR DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM)	765/2025	04-10-2025			9910290400	Nahata.comPany@gmail.com	15.09.2025
			25	CS (COMM)	766/2025	06-10-2025		PANKAJ KUMAR(P),	8750328236	advocatevineeta99@gmail.com	15.09.2025

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			25	CS (COMM)	768/2025	08-10-2025		Amitabh Marwah(P),	9911116071	mitabhmarwah@outlook.com	27.09.2025
			25	CS (COMM)	772/2025	09-10-2025	Vinit Bhargava Vs Dornier Group India Pvt Ltd	ANANT KUMAR HAJELAY(P),	9810134489	hajelaylawassociates@gmail.com	06.10.2025
			25	CS (COMM)	777/2025	10-10-2025		RUPESH KUMAR MISHRA(P),	NOT PROVIDED	NOT PROVIDED	06.10.2025
			25	CS (COMM)	778/2025	10-10-2025	FARMART SERVICE PVT LTD Vs KAILASH CHAND	DEEPANKUR SONDHI(P),	9999925860	Deepankur@sondhipartners.com	30.08.2025
			25	CS (COMM)	779/2025	10-10-2025	FARMART SERVICE PVT LTD Vs SATPAL AND COMPANY	DEEPANKUR SONDHI(P),	9999925860	Deepankur@sondhipartners.com	30.08.2025
			25	CS (COMM)	776/2025	10-10-2025		DEEPANKUR SONDHI(P),	9999925860	Deepankur@sondhipartners.com	30.08.2025
			25	CS (COMM)	782/2025	13-10-2025	STATE BANK OF INDIA Vs SHARVAN KUMAR	SAURABH GAUTAM(P),	9311131978	NOT PROVIDED	06.10.2025
			25	CS (COMM)	781/2025	13-10-2025		Abhishek Chandra Mishra(P),	9871161549	mail@lawofficeofabhishekhchandramishra.com	10.10.2025
			25	CS (COMM)	789/2025	15-10-2025		SUHAIL KHAN(P),	9711190303	suhailekhanadv@gmail.com	08.10.2025
			25	CS (COMM)	790/2025	15-10-2025		Dhruv Chawla(P),	9971897143	vchawla@krcco.co.in	09.10.2025
			25	CS (COMM)	791/2025	15-10-2025		Aman Gaur(P),	9999168027	office@ask-advocates.com	10.10.2025
			25	CS (COMM)	799/2025	16-10-2025		Ankur Sangal(P),	9873489278	ankur.sangal@khatanco.com	14.10.2025
			25	CS (COMM)	798/2025	16-10-2025		Ankur Sangal(P),	9873489278	ankur.sangal@khatanco.com	15.10.2025
			25	CS (COMM)	803/2025	17-10-2025		ASHISH BATRA(P),	9891223874	ashishbatra85@gmail.com	14.10.2025
			25	CS (COMM)	806/2025	17-10-2025	NCC Ltd Consolidated Industries Ltd Vs Carpet	GAURAV SINDHWANI(P),	9811122114	jai@jsechambers.com	13.10.2025

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			25	CS (COMM)	805/2025	17-10-2025	State Bank Of India Vs BANWARI LAL	ASHISH BATRA(P),	9891223874	ashishbatra85@gmail.com	14.10.2025
			25	CS (COMM)	804/2025	17-10-2025	State Bank Of India Vs Sapna Prop of M/S Jash Pack India	ASHISH BATRA(P),	9891223874	ashishbatra85@gmail.com	14.10.2025
			25	CS (COMM)	808/2025	18-10-2025	M/S ET TU PARTNERSHIP CONCERN Vs ASIAN HOTELS NORTH LIMITED	AGAURAV KOCHHAR(P),	9810940055	not provided	23.09.2025
			25	CS (COMM)	815/2025	27-10-2025	FAITH MERCANTILE PVT LTD Vs SPERRY PLAST LTD	Ayushi Chugh(P),	9953767798	ayushic4l@gmail.com	13.10.2025
			25	CS (COMM)	816/2025	27-10-2025	SUPRABHA MITRA THROUGH SPAS SINGHAL(P), HOLDER HEMANTI ARORA Vs ANIL KUMAR RAI	ARCHIT SINGHAL(P),	9599043045	legal@sigmalegal.in	15.10.2025
			25	CS (COMM)	818/2025	28-10-2025	TRIVENI HOUSEHOLD ITEMS MANUFACTURERS PRIVATE LIMITED Vs SHEJAL INDUSTRIES LLP AND ANR	Ankur Sangal(P),	9873489278	ankur.sangal@khanatanco.com	09.10.2025
22	MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03		27	SUIT FOR RECOVERY	CS (COMM)/764/2025	04-10-2025	SUNSHINE ENTERPRISES Vs THE DEPUTY DIRECTOR MM II	DHEERAJ KUMAR(P),	9868087100	sondhiandpartner@gmail.com	19-09-2025
			27	SUIT FOR RECOVERY	CS (COMM)/767/2025	06-10-2025	SHAH TO DISTRIBUTION LLP Vs NITYAM PHARMA AND ORS	Arihant Jain(P),	8360795167	dheeraj1752@gmail.com	12-09-2025
			27	COUNTER CLAIM	Counter Claim/52/2025	14-10-2025	NANDOS KARNATAKA RESTAURANTS PVT LTD Vs Anu Malhotra	PIYUSH TITWARI(P),	NOT AVAILABLE	arihant1992@hotmail.com	23-05-2025
			27	COUNTER CLAIM	Counter Claim/51/2025	14-10-2025	NANDOS KARNATAKA RESTAURANTS PVT LTD Vs Iqbal Chand Malhotra	PIYUSH TITWARI(P),	NOT AVAILABLE	NOT AVAILABLE	24-05-2025
			27	SUIT FOR RECOVERY	CS (COMM)/797/2025	15-10-2025	PRIME COMFORT PRODUCTS PVT LTD Vs DUBEY MARKET	BHUVANESH SEHGAL(P),	9810149006	NOT AVAILABLE	02-09-2025
			27	SUIT FOR RECOVERY	CS (COMM)/817/2025	28-10-2025	ASIA SHIPPING INTERNATIONAL TRANSPORT PVT LTD Vs VVM EXIM PVT LTD	Abhishek Kumar(P),	9811074290	advicelaw2@gmail.com	14-10-2025
			27	SUIT FOR RECOVERY	CS (COMM)/821/2025	30-10-2025	SAVILLS PROPERTY SERVICES (INDIA) PVT LTD Vs M/s EMGEE PROPERTIES SERVICES AND ORS	Karan Prakash(P),	8826502108	karanprakash@outlook.com	10-10-2025
			27	SUIT FOR RECOVERY	CS (COMM)/822/2025	30-10-2025	RAJIV JAIN Vs PUNJAB NATIONAL BANK	ADV ROHITH MAHIYA(P),	NOT AVAILABLE	NOT AVAILABLE	02-09-2025
			27	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/171/2025	30-10-2025	Karun Kumar Surana Vs Vankon Modular Private Limited	Kailash Chandra Joshi(P),	9871979398	kailashjoshi8@gmail.com	28-10-2025

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23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, New Court Block-I	CIVIL CASES	CS (COMM)/458/2025	08-10-2025	rahmat ali Vs sunil ghadoke	Kapil Kaushik(P),	9711746595	Not provided	10.03.2022
			12, New Court Block-I	CIVIL CASES	CS (COMM)/454/2025	06-10-2025	SPIROTECH HEAT EXCHANGES PRIVATE LTD Vs RAJ KISHOR TRIPATHI	Aditya Trehan(P),	8588074107	trehan.vinit@gmail.com	01.09.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/467/2025	13-10-2025	SMALL FARMERS AGRIBUINSESS CONSORTIUM Vs MS ANANDA AGRO FOODS	JATIN JULKA(P),	9899818888	jatinjulka07@outlook.com	06.10.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/469/2025	14-10-2025	MANASH LIFESTYLE PRIVATE LIMITED Vs BALAJI TRADERS	NAGESHWAR KUMHAR(P),	9818823289	info@deyandkumhar.com	10.10.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/472/2025	16-10-2025	Aman Travels Ltd Vs Ricky Nakhat	Vikrant Hudda(P),	9990969164	hoodamukeshadv@gmail.com	6.10.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/476/2025	17-10-2025	Esme Consumer Pvt Ltd Vs Neelam Gupta Trading as Sun Overseas anr	Sanjay Aggarwal(P),	9810748529	admin@raguella.com	10.10.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/475/2025	17-10-2025	City Cab Company Through its Sole Proprietor Mr Arun Julka Vs New Yadav Tour and Travels Pvt Ltd Through its Authorized Representative Mr. Hitesh Saxena	Utsav Saxena(P),	9891060955	advocateshashankbajpai@gmail.com	13.10.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/474/2025	17-10-2025	MAX Healthcare Institute Ltd Vs Maxx Lyfe Hospital and Trauma Centre	SWAPNIL GAUR(P),	9873598716	garima@ralgeal.co.in	14.10.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/486/2025	18-10-2025	Canara Bank Vs Kumar Choudhary	Alok RITU MISHRA(P),	9873706792	ritumishraadvocate@gmail.com	20.08.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/491/2025	30-10-2025	Bank of Maharashtra Vs Usha Dhingra	KADAMBINI KUMAR MUDGIL(P),	9871226784	kkmudgil29@gmail.com	25.01.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/490/2025	30-10-2025	Perpetual Vision LLP Vs Vaibhav S Pingale	ANSHUMAN(P),	9911373783	info@markshield.in	27.10.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/492/2025	30-10-2025	MANASH LIFESTYLE PRIVATE LIMITED Vs ARTILLA INTERNATIONAL	NAGESHWAR KUMHAR(P),	9818823289	info@deyandkumhar.com	22.10.2025
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS (COMM)/494/2025	30-10-2025	PARAMOUNT RICE PVT LTD Vs NEETU KATARIA TRADING AS PAWANPUTRA TRADING COMPANY	Shravan Bansal(P),	9126843455	unitedmark@uniteddandunited.com	17.10.2025
			6, New Court Block-I	Commercial	CS (COMM)/466/2025	10-10-2025	VAIBHAV GUPTA Vs RADHEY SHYAM GUPTA	ANIL KUMAR SAHU(P),	9810134793	allipcare@gmail.com	07.10.2025
			6, New Court Block-I	Commercial	CS (COMM)/461/2025	09-10-2025	Ms Tirth Agro Technology Private Limited Vs Subodh Jindal Trading as Jindal Auto Exports and Anr	SUDARSHAN BANSAL(P),	9810132015	sudarshanbansal@unitedworld.co.in	07.10.2025

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25	SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial	CS (COMM)/464/2025	09-10-2025	CANARA BANK Vs RAMESH DUBEY PROP Koushal GLASS HOUSE	Sanjeev Chopra(P)	9711142200	chopra6791@gmail.com	24-09-2025
			17, New Court Block-I	Commercial	CS (COMM)/463/2025	09-10-2025	Ms Esme Consumer Pvt Ltd Vs Shiprashree Trading as Cosmo Heaven	Sanjay Aggarwal(P)	9873262006	admin@raguellaw.com	06-10-2025
			17, New Court Block-I	Commercial	CS (COMM)/465/2025	09-10-2025	INTERNATIONAL AESTHETICS PVT LTD Vs Kritika Kapoor alias Kritika Kapoor Makkar	VIDIT GUPTA(P)	9910995511	a445defcol@gmail.com	04-09-2025
			17, New Court Block-I	Commercial	CS (COMM)/473/2025	16-10-2025	UNION BANK OF INDIA Vs VAIBHAV NARAYAN SINGH	Arun Kumar Shukla(P)	9312400295	connect@snslegal.in	11-10-2025
			17, New Court Block-I	Commercial	CS (COMM)/481/2025	17-10-2025	BANK OF BARODA Vs SANTOSH GARMENS	Eram Khan(P)	9717099220	eramadv2000@gmail.com	27-09-2025
			17, New Court Block-I	Commercial	CS (COMM)/482/2025	17-10-2025	MAYOR SPORTS PVT LTD Vs SHAKIL AHMED	PRAMOD KUMAR SHAKILAGARWAL(P)	9868920473, 9810554989	pkagg.adv@gmail.com	06-10-2025
			17, New Court Block-I	Commercial	CS (COMM)/483/2025	17-10-2025	Small Famers Agri Business Consortium Vs M/s Naresh Mushroom Grower	JATIN JULKA(P)	9899818888	jatinjulka07@outlook.com	23-09-2025
			17, New Court Block-I	Commercial	CS (COMM)/484/2025	17-10-2025	M/S JAINSONS DEPARTMENTAL STORES Vs M/S UNITED COFFEE HOUSE AND ORS	PUNEET DHAWAN(P)	9899141610	aorpuneet@gmail.com	10-10-2025
			17, New Court Block-I	Commercial	CS (COMM)/485/2025	17-10-2025	Jaroi Interiors Vs Metro Buildtech Construction LLP	Dveep Ahuja(P)	9212425255	team@legal7.in	14-10-2025
26	Sh. Ajay Kumar Jain, District Judge (Commercial Court) (Digital)-04	SOUTH	29, New Court Block-II	Commercial	CS (COMM)/493/2025	30-10-2025	BANK OF MAHARASHTRA Vs MAHESH BHARDWAJ	OF KADAMBINI KUMAR MUDGIL(P),	7838821105, 9871226784	kkmudgil29@gmail.com	25.01.2025
			29, New Court Block-II	Commercial	CS (COMM)/495/2025	30-10-2025	BANK OF MAHARASHTRA Vs HARJINDER KAUR	OF KADAMBINI KUMAR MUDGIL(P),	7838821105, 9871226784	kkmudgil29@gmail.com	25.01.2025
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	NIL								
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	CS(COMM)	802/2025	04-10-2025	RAILTEL CORPORATION OF INDIA LIMITED Vs CSC E-GOVERNANCE SERVICES INDIA LIMITED	ASHOK SINGH	9313649228	sok69@yahoo.com	23-09-2025
				CS(COMM)	807/2025	08-10-2025	ROYAL MANPOWER SERVICES Vs FARIDABAD AUTOCOMP SYSTEMS PRIVATE LTD.	HASEENUDDIN & PRAKASH KUMAR	9313069060	prakashib1143@gmail.com	04-10-2025
				CS(COMM)	809/2025	08-10-2025	CANARA BANK Vs ISRAR AHMED AND ANR.	FAHAD KHAN	9219701292	fahadadvocatekhan@gmail.com	24-09-2025

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				CS(COMM)	810/2025	08-10-2025	B K CHHABRA Vs INDER MOHAN BHAMBRI AND ANR	VIKAS BHATIA	9811379676	vksbht6@gmail.com	22-09-2025
				CS(COMM)	824/2025	09-10-2025	BANK OF BARODA Vs AMIT KUMAR	ERAM KHAN	9717099220	eramadv2000@gmail.com	04-09-2025
				CS(COMM)	838/2025	14-10-2025	STATE BANK OF INDIA Vs SUNIL BAL GUVER	DHARMENDRA SINGH	8800784740	shubhi1673@gmail.com	12-09-2025
				CS(COMM)	849/2025	16-10-2025	UNION BANK OF INDIA Vs ASHISH BEHL	SAMRENDRA KUMAR	9999114922	samrendrakradv@yahoo.com	27-08-2025
				CS(COMM)	853/2025	17-10-2025	M/s R.G. SCIENTIFIC ENTERPRISES PVT. LTD. Vs ROHIT GOYAL	AMAN MALIK	8882099072	advocateakashmalik@gmail.com	16-09-2025
				CS(COMM)	861/2025	25-10-2025	M/S AGNI HUNTEX PVT LTD Vs NAGESWARAYADAV RAO KANAPARTHI	RAJENDRA YADAV	9312046733	yadavrazen@gmail.com	15-10-2025
29	SH. LALIT KUMAR LD. DJ COMM-02, SOUTH DISTRICT, SAKET COURT, DELHI	SOUTH-EAST	14	COMMERCIAL SUIT	CS/COMM/804/2025	06.10.2025	M/S IMPERIA DECOR INDUSTRIES VS. ANKIT BHUPENDRABHAI PATEL	NIKHIL KUMAR	9599083327	IMPERIADECORLEGAL@GMAIL.COM	03.09.2025
					CS/COMM/808/2025	08.10.2025	VJAJ THAREJA VS. RAKESH SINGH	MUDIT SOOD	9810247240	ADV.MUDITSOOD@GMAIL.COM	08.04.2025
					CS/COMM/813/2025	08.10.2025	M/S SSB INDIA VS. M/S LAZY CHUNKS	AJAY KUMAR SINGH	9717314547	AJAY3FAB@GMAIL.COM	11.09.2025
					CS/COMM/819/2025	09.10.2025	M/S A.B. PAI ELECTRICALS PVT. LTD. VS. MAHESH BAL	HARSHIT CHAWLA	9910009277	KCGLEGAL@GMAIL.COM	26.09.2025
					CS/COMM827/2025	10.10.2025	M/S QUALITY AUSTRIA CENTRAL ASIA VS. M/S AUTOLINE INDUSTRIES LTD.	ROHIT KUMAR SPODDAR	9810614546	ATTORNEYLBRAL@GMAIL.COM	229.09.2025
					CS/COMM/841/2025	14.10.2025	ROSTFREI STEEL PVT. LTD. VS. M/S BGRS ENERGY SYSTEM LTD.	M.R. SINGH SISODIA	9312236226	MRSINGHSISODIA@GMAIL.COM	11.08.2025
					CS/COMM/830/2025	13.10.2025	HAZOO RILAL AND SONS JEWELLERS PVT. LTD.	VIREN BANSAL	943343333	VIRENBANSAL1@GMAIL.COM	27.09.2025
					CS/COMM/852/2025	17.10.2025	M/S TRADITION EXPORTS VS. KEWAL ARORA	ROHAN BHAMBRI	9958813761	ADVROHAN96@GMAIL.COM	27.09.2025
					CS/COMM/870/2025	29.10.2025	M/S HSPTS TEXTILE PVT. LTD. VS. M/S AMRIT IMPEX PVT. LTD.	VINAYAK SRIVASTAVA	9899628833	SRIVASTAVA.VINAYAK@GMAIL.COM	19.04.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
					CS/COMM/834/2025	14.10.2025	PATANJALI LTD. DHARMENDRA SEWANI	FOODS VS. KUMAR BANSAL	9810132105	LEGAL@UNITEDWORLD.CO.IN	18.09.2025
					CS/COMM/859/2025	18.10.2025	MANMACHINE CARE PVT. LTD. VS. S AND G BAJAJ PVT. LTD.	CARSHWETA TIWARI	8368180177	SHWETA.TIWARI@MANMACHINECARE.COM	16.05.2025
					CS/COMM//866/2025	28.10.2025	MARTIN DAVIS VS. M/S UNITED METALIK PVT. LTD.	SANITTA	9891779857	OFFICE@ANITTAADANA.COM	01.07.2025
30	SH. VRINDA KUMARI	SOUTH-EAST	20	Commercial Suit	CS (COMM)/811/2025	08-10-2025	UNION OF INDIA Vs SMT RUCHIE ARORA	Akhil Gupta	9811085046	gupta26a@yahoo.co.in	23.09.2025
					CS (COMM)/822/2025	09-10-2025	M/S. TIRTH ARGOS TECHNOLOGY PVT. LTD. Vs xxxxxxxxxxxx	SUDARSHAN KUMAR BANSAL	9810132015	legal@unitedworld.co.in	20.09.2025
					CS (COMM)/823/2025	09-10-2025	OSHO OM TEXTURES Vs BHUBANESHWARI EXIM AND ORS	mayank shekhar MAAkushwaha	9990849579	advocate.mskushwaha@gmail.com	06.10.2025
					CS (COMM)/862/2025	25-10-2025	M/S P U HARDWARE Vs M/s PICANO INTERIOR LLP AND ORS	ashwani tyagi	8800717111	ADVASHWANTYAGI@GMAIL.COM	16.10.2025
					CS (COMM)/869/2025	29-10-2025	CRYOVLVA PVT. LTD Vs Heena Shaikh	BLOTECH ATISHAY SETHI	9468001007	Atishay171@gmail.com	06.05.2025
					CS (COMM)/872/2025	30-10-2025	M/S. ABRARI GADJET TRADING PVT. LTD. Vs Harshit Gupta	Sumit kumar chauhan	9899501822	SEMPER.FIDELIS@JUS@GMAIL.COM	27.10.2025
					CS (COMM)/837/2025	14.10.2025	VIJAY RAUT NAGESWARA KANAPARTHI	V/SRAJENDRA RAOYADAV	9312046733	yadavrazen@gmail.com	09.10.2025
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	Commercial Suit	CS (COMM)/812/2025	08-10-2025	DEEPAK JAIN Vs Kadimi Manufacturing Pvt Ltd	Mani Bhadra Jain(P), Tool	9811042284	manibhadrajain@gmail.com	45926
				Execution Petition	EXECUTION (COMM)/349/2025	09-10-2025	MADHU GUPTA Vs JAMMU AND KASHMIR BANK LIMITED	CHERRY GUPTA(P),	9212696986	imran.hrln@gmail.com	45936
				Commercial Suit	CS (COMM)/825/2025	09-10-2025	MOHAMMAD AMJAD THAKUR Vs MICROSOFT MR BILL GATES AND ORS	Not provided	Not provided	Not provided	45929
				Commercial Suit	CS (COMM)/831/2025	13-10-2025	Bentley Systems Inc and Anr Vs Subhash Chander Mittal	Rahul Beruar(P),	9910044787	rahul.beruar@beruar.com	45938
				Commercial Suit	CS (COMM)/839/2025	14-10-2025	RCPL LOGISTICS PRIVATE LIMITED Vs RKRM INTERNATIONAL PRODUCTS PRIVATE LIMITED	Gaurav Puri(P),	9833947824	advgaauravpuri@gmail.com	45936

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				Misc. Application	Misc DJ/1124/2025	16-10-2025	GANESH CHANDRA MATHUR Vs M/S BIHANI MANUFACTURING COMPANY PVT LTD	ANKIT KUMAR SVATS(P),	870060007	adv.vatsankit@gmail.com	45944
				Commercial Suit	CS (COMM)/848/2025	16-10-2025	M/S Imperia Decor Industries Vs Shiv Kumar (Proprietor of Shree Shyam Steel and Accessories)	NIKHIL KUMAR(P),	9599083327	imperiadecorlegal@gmail.com	45941
				Commercial Suit	CS (COMM)/849/2025	16-10-2025	ADOBE INCORPORATED AND ANR Vs NITIN VIJAY AND ORS	Aarshia Behl(P),	9910044787	info@beruar.com	45941
				Execution Petition	ExCOMM Award by Arb Comm/86/2025	18-10-2025	AADHAR HOUSING FINANCE LIMITED Vs MR ASHOK KUMAR JHA AND ANR	SATVIK BAJAJ(P),	9911225335	satvikbajaj@super novalegal.com	45940
				Commercial Suit	CS (COMM)/865/2025	27-10-2025	SH MANMOHAN SINGH BHAGNIHAL Vs SH RAJENDRA SINGH	Ram Mohan Singh(P),	9999678001	s.r.m.legallawfirm@gmail.com	45947
				Commercial Suit	CS (COMM)/864/2025	27-10-2025	M/S ARAVALAI PRINTERS AND PUBLISHERS PVT LTD Vs M/S RAGHAV ENTERPRISES	SHUBHANKAR(P),	9871177024	info.sslegalpartners@gmail.com	45947
				Commercial Suit	CS (COMM)/873/2025	30-10-2025	M/S ACE INTERNATIONAL INC Vs M/s RG AND SONS AND Ors	Rajat Vats(P),	9911036464	rajatvats02work@gmail.com	45958
				Execution Petition	ExCOMM Award by Arb Comm/89/2025	31-10-2025	KOTAK MAHINDRA PRIME LTD Vs MOHD ISLAM AND ANR	Kushal Kumar(P),	7009793548	fishabh.eruditelegal@gmail.com	45927
32	MS. NEELAM SINGH LD. DJ COMM-05, SOUTH DISTRICT, SAKET COURT, DELHI	SOUTH-EAST	22	Commercial Suit	CS (COMM)/803/2025	06-10-2025	UNION BANK OF INDIA Vs SHRI GAURAV CHAUDHARY	Manoj Kumar	9811085046	gupta26a@yahoo.co.in	25-09-2025
				Commercial Suit	CS (COMM)/826/2025	10-10-2025	INTEC INFONET PRIVATE LIMITED Vs UNION OF INDIA	RAHUL MALHOTRA	9899218215	rahulsmalhotra@gmail.com	03-10-2025
				Commercial Suit	CS (COMM)/828/2025	13-10-2025	GATEWAYS AVIATION PVT. LTD. Vs CROSSBORDER LOGISTECH PVT. LTD.	Rishabh Dua	9958903588	duarishabhl@gmail.com	04-10-2025
				Commercial Suit	CS (COMM)/829/2025	13-10-2025	M/S S.V AIRTECH PVT. LTD. Vs M/S DREAM INTERIOR	RAKESH SINGH KALIRAMNA	8920499007	rakeshJo9@yahoo.com	17-07-2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				Commercial Suit	CS (COMM)/832/2025	14-10-2025	M/S ELCOM TRADING COMPANY PVT. LTD. Vs MR. MANTU MANDAL (PROP.)	BAL KRISHAN CHHABRA	9810130389	bkchhabra@aho.co.in	04-10-2025
				Commercial Suit	CS (COMM)/855/2025	18-10-2025	M/S S S B C CONCRETE PVT. LTD. Vs HARVINDER SINGH SAHNI	PRAMOD KUMAR SHARMA	9811283658	pksleal@vahoo.co.in	01-06-2025
				Commercial Suit	CS (COMM)/856/2025	18-10-2025	STATE BANK OF INDIA Vs MR. MAHENDRA	Dharmendra Singh	8800784740	shubhi1673@gmail.com	10-07-2025
33	MS. BHARIHOKE, DISTRICT JUDGE (COMMERCIAL COURT)	NEERA SOUTH-EAST		Commercial Suit	CS (COMM)/820/2025	09-10-2025	STATE BANK OF INDIA Vs GANESH CHANDER	Shiv Tyagi	9811059032	shivktyagi1@gmail.com	04-10-2025
				Commercial Suit	CS (COMM)/821/2025	09-10-2025	URJIT PHARMACEUTICALS Vs LIFE LINE MEDICOS	ABHAY RAJ VERMA	9999031721	puneet@samayala.w.in	09-09-2025
				Commercial Suit	CS (COMM)/835/2025	14-10-2025	R AND R CONSULTING Vs SH. GAURAV JAIN	KM LUBNA	9312610477	legalremedies2k@gmail.com	22-09-2025
				Commercial Suit	CS (COMM)/858/2025	18-10-2025	STATE BANK OF INDIA Vs SH. KRISHAN	AMIT SINGH	7011848843	amit.advocate13@gmail.com	14-10-2025
				Commercial Suit	CS (COMM)/875/2025	31-10-2025	SIMMTRONICS INFOTECH PRIVATE LIMITED Vs NECHRA MARKETING PRIVATE LIMITED	AKHIL VERMA	9999086312	yuristpartners@gmail.com	28-10-2025
34	MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07) DIGITAL SOUTH-EAST, SAKET COURT	SOUTH-EAST	30	CS (comm)	816/2025	09.10.2025	Pinnacle Innovatory V/S SNNR PVT LTD.	Deepak K Bansal	9910845806	deepakbansalsus@gmail.com	04.10.2025
			30	CS (COMM)	845/2025	16.10.2025	Mrs. Shaleen Virmani Karnik Vs Mr. Rajeev Seth	Aayushi Rhazanchi Suruchi Jaiswal	9818455784	AAYUSHI@GACHAMBERS.COM	14.10.2025
				CS (COMM)	847/2025	16.10.2025	Union Bank of India Vs Vineet Saini	Samrandar Kumar	9999114922	samarendrakradv@yahoo.com	11.10.2025
				CS (COMM)	854/2025	17.10.2025	Wet & Dry Personal Care Pvt. Ltd. Vs Asro Enterprises Through its Proprietor Mr. Vijay Singhal	Rakesh Tiwari	9582931401	legusintellect@gmail.com	09.10.2025

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35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL								
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	281/2025	15-10-2025	STATE BANK OF INDIA Vs. SATISH KUMAR	SUCHITA DIXIT	-	-	14-10-2025
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	294/2025	29.10.2025	NASRULLAH KHAN VS. MUKESH SHARMA	SH. WASIM ASHRAF	9891458643	ADV.DARSHAN SINGH325@GMAIL.COM	04.10.2025
			101	CS COMM	297/2025	31.10.2025	CANARA BANK SUMAN	SH. KUMAR VISHWJEET	9718909886	ADV.VISHWJEET@GMAIL.COM	25.10.2025
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	201, New Building KKD	C.S.(COMM)	119/2025	04-10-2025	BANK OF BARODA Vs SUDHIR SINGH	UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	25-09-2025
			--do--	--do--	121/2025	13-10-2025	STATE BANK OF INDIA Vs DHANNU	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	11-12-2025
			--do--	--do--	122/2025	14-10-2025	IDBI BANK LTD PRAMOD JAIN	SATISH KUMAR	9911191050	satish@kifindia.com	09-10-2025
			--do--	--do--	123/2025	14-10-2025	IDBI BANK LTD RAHUL JAIN	SATISH KUMAR	9911191050	satish@kifindia.com	09-10-2025
			--do--	C.S.(COMM)	127/2025	31-10-2025	BANK OF BARODA Vs LIYAKAT ALI	UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	30-10-2025
			--do--	C.S.(COMM)	128/2025	31-10-2025	BANK OF BARODA Vs SUDHA SHARMA	UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	30-10-2025
39	SH. SUDESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-01	SHAHADARA	NIL								
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHADARA	ROOM NO 208	COMMERCIAL	CS (COMM)/582/2025	04-10-2025	NS INTERIORS CONTRACTS PVT LTD Vs MISTER SCOTCH CO	SANDEEP CHOUDHARY(P),			01.08.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/589/2025	09-10-2025	SHREE BANKEYS BEHARI FABRICS PVT LTD Vs SATISH KUMAR RAWAL PROP MAHIMA COLLECTION	Sehdev Rana(P),			06.10.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/594/2025	10-10-2025	DARSHAN POWER SOLUTIONS Vs DUBEY AGENCY AND KRISHI AGRO	Anubhav Sharma(P),			06.10.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/593/2025	10-10-2025	CENTRAL BANK OF INDIA Vs JAVED PASHA	KAMAL MEHTA(P),			08.10.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			ROOM NO 208	COMMERCIAL	CS (COMM)/592/2025	10-10-2025	CENTRAL BANK OF INDIA Vs RAZIA ANR	KAMAL MEHTA(P),			08.10.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/607/2025	15-10-2025	M/s Deepak Automobiles Through Its Partner Mr Nischal Singhania Vs SH SATYAVEER SINGH PROP M/S SHREE GURU KRIPA LOGISTICS	Kuljeet Singh Sachdeva(P),			13.10.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/619/2025	29-10-2025	Kawaljeet Singh Vs Minal Desai	Ankit Mehta(P),			08.10.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/618/2025	29-10-2025	Ms Brij Industries Vs MAYASHEEL RETAIL INDIA LIMITED	JYOTI VERMA(P),			30.01.2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/622/2025	30-10-2025	NANDULI PROPRIETOR OF M S SANGRAMI CAB SERVICE Vs IN SHORTS INDIA ADVERTISING AND SERVICE PRIVATE LIMITED	ATUL RAWAT(P),			24.10.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/624/2025	31-10-2025	B L AGRO INDUSTRIES LIMITED Vs DEEPA SHAKTI NATURAL	RAJESH SHARMA			28.10.2025
41	SH. SANJAY SHARMA II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHIDARA	303, New Court Building	CS(COMMERCIAL)	CS(COMM) 579/2025	04.10.2025	SUKHDEEP SINGH VS SANDEEP MISHRA	SANDHYA GUPTA			20.09.2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 584/2025	06.10.2025	RAHISUDDIN ABDUL MANNAN VS	MOHD ARIF			16.12.2024
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 586/2025	08.10.2025	RAHIMUDDIN KAMNA KUMARI VS	MUHAMMAD ARIF			06.10.2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 587/2025	08.10.2025	BANK OF BARODA VS SIKHA SADH	UMESH JOSHI			25.09.2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 588/2025	09.10.2025	SURENDER BAJAJ VS VISHAL JAIN	KRISHAN RANA			10.07.2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 601/2025	14.10.2025	M/S UTC MARKETING PVT LTD VS BIRENDRA SETHI	PRIYANKA SETHI			09.10.2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 602/2025	14.10.2025	SURESH GUPTA RAJAT SHARMA VS	PRATEEK MEHTA			29.09.2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 603/2025	14.10.2025	CENTRAL BANK OF INDIA VS ARUNESH KRISHNA TRIPATHI	KAMAL MEHTA			08.10.2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 606/2025	15.10.2025	CENTRAL BANK OF INDIA VS MUKESH KUMAR & ANR.	KAMAL MEHTA			08.10.2025

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46	SH. RAKESH KUMAR-II, DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL								
47	SH. RAJ KUMAR-DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH-WEST	603	Commercial Suit	CS COMM 526/2025	08.10.2025	STATE BANK OF INDIA VS SUNDAR KUMAR	MUKESH RAJAN	9811756351	mukeshrajanadvocate@gmail.com	22.09.2025
			603	Commercial Suit	CS COMM 527/2025	09.10.2025	PUMA SE VS ASHOK KUMAR	GAUTAM BHASIN	9999306881	Eludication.legal@outlook.com	07.10.2025
			603	Commercial Suit	CS COMM 529/2025	09.10.2025	STATE BANK OF INDIA VS NARESH KUMAR	NIRMAL MISHRA	9311131978	office.nirmalmishra@gmail.com	22.08.2025
			603	Commercial Suit	CS COMM 531/2025	09.10.2025	STATE BANK OF INDIA VS SATISH KUMAR	NIRMAL MISHRA	9311131978	office.nirmalmishra@gmail.com	22.08.2025
			603	Commercial Suit	CS COMM 532/2025	09.10.2025	STATE BANK OF INDIA VS PUSHPA KUMAR CHETRI	NIRMAL MISHRA	9311131978	office.nirmalmishra@gmail.com	22.08.2025
			603	Commercial Suit	CS COMM 533/2025	09.10.2025	KSHITIJ GOYAL VS. SHREE SHYAM STEELS	VISHAL GARG	9810171302	NOT GIVEN	06.10.2025
			603	Commercial Suit	CS COMM 538/2025	10.10.2025	R.K CONTAINER LINE PVT. LTD PROFESSIONAL CARGO MOVERS	PRITISH VS SABHARWAL	9810264114	pritishsabarwal1@gmail.com	10.09.2025
			603	Commercial Suit	CS COMM 540/2025	13.10.2025	X VS Y	GAUTAM BHASIN	9999306881	Eludication.legal@outlook.com	08.10.2025
			603	Commercial Suit	CS COMM 544/2025	15.10.2025	X VS Y	GAUTAM BHASIN	9999306881	eludication.legal@outlook.com	13.10.2025
			603	Commercial Suit	CS COMM 545/2025	15.10.2025	FLYWINGS SIMULATORS TRAINING CENTRE LIMITED VS MAYANK KUMAR SINGH	VIPUL VIJAY LAMBA	9911001133	vipulvijaylamba@gmail.com	25.09.2025
			603	Commercial Suit	CS COMM 552/2025	16.10.2025	NETSARANG COMPUTER INC. VS CHIRAG KIRIT PATEL	RISHI PRAKASH	8826232692	rishioo09@gmail.com	14.10.2025
			603	Commercial Suit	CS COMM 553/2025	17.10.2025	M/S KRISHNAVI INDIA VS M/S ANKUR EXPORTS	MAMTA GAUTAM	9650993177	mamtasharma0402@yahoo.co.in	08.10.2025
			603	Commercial Suit	CS COMM 570/2025	30.10.2025	BANK OF BARODA VS. NITIN KUMMAR PHALSWAL	SUDHA SHUKLA	9899913203	advsudhashukla@gmail.com	17.09.2025
			603	Commercial Suit	CS COMM 571/2025	30.10.2025	BANK OF BARODA VS. SUNIL KUMAR	SUDHA SHUKLA	9899913203	advsudhashukla@gmail.com	17.09.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			603	Commercial Suit	CS COMM 572/2025	30.10.2025	BANK OF BARODA VS ABHINAY SEMWAL	SUDHA SHUKLA	9899913203	advsudhashukla@gmail.com	17.09.2025
			603	Commercial Suit	CS COMM 573/2025	30.10.2025	BANK OF BARODA VS NAZIAMA KHAN	SUDHA SHUKLA	9899913203	advsudhashukla@gmail.com	17.09.2025
			603	Commercial Suit	CS COMM 581/2025	30.10.2025	SANKALP FIN SEC PVT LTD VS MAHESH BABU	NITISH SHARMA	9953472718	lexgentex@gmail.com	17.07.2025
			603	Commercial Suit	CS COMM 590/2025	30.10.2025	DYNAMIC AIR AND SEAS PVT LTD. VS JASWINDER SINGH	SHIVAM SHARMA	9654545855	legal@shivamsharma.info	31.10.2025
48	SH. BALWANT RAJBANSAL, JUDGE, COMMERCIAL COURT-02	SOUTH-WEST	613	Commercial Execution	EX. COMM 230/2025	04-10-2025	VICHITRA CONSTRUCTION PVT. LTD. VS MTNL	Priyanka	8595897711	infinitylegals@gmail.com	NA
			613	Commercial Execution	EX. COMM 231/2025	04-10-2025	VICHITRA CONSTRUCTION PVT. LTD. VS MTNL	Priyanka	8595897711	infinitylegals@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/275/2025	25-10-2025	Axis Bank Ltd Vs SATISH KUMAR	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	NA
			613	Commercial Suit	OMP (COMM)/276/2025	25-10-2025	Axis Bank Ltd Vs S P ASSOCIATE	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	NA
			613	Commercial Suit	OMP (COMM)/277/2025	25-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs GYANENDER NAGAR	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/278/2025	25-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs MOOL CHAND	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/279/2025	25-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Ikramuddin	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/280/2025	25-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Shribaba Transport Carrier	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/281/2025	25-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Ishwar Singh	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/282/2025	25-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Anil R	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/283/2025	25-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Tilak Raj	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	NA

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			613	Commercial Suit	OMP (COMM)/284/2025	25-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Ajay Kamboj	RAVI SHANKAR	9911883595	associatesrsgargi@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/274/2025	25-10-2025	Axis Bank Ltd Vs RAM SARAN	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	NA
			613	Commercial Suit	CS (COMM)/558/2025	29-10-2025	Union Bank of India Vs Shashi Bala	Arvind Sinha(P),	9810618195	arvindsinhai@gmail.com	25-10-2025
			613	Commercial Suit	OMP (COMM)/329/2025	29-10-2025	Axis Bank Ltd Vs S P ASSOCIATE	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	NA
			613	Commercial Suit	CS (COMM)/560/2025	29-10-2025	STATE BANK OF INDIA Vs RAM SINGH	Ravindra Narayan Singh(P),	8076466594	advnrarayan@gmail.com	19-08-2025
			613	Commercial Suit	CS (COMM)/561/2025	29-10-2025	R K Container Line Pvt Ltd Vs Professional Cargo Movers	Pritish Sabharwal	9810264114	prishisabharwal@gmail.com	10-09-2025
			613	Commercial Execution	ExCOMM Award by Arb Comm/37/2025	29-10-2025	AXIS BANK LTD Vs TAPAN BISWAS	SANJEEV PATHAK(P),	9717028845	litigation@srcsliga.com	NA
			613	Commercial Execution	ExCOMM Award by Arb Comm/38/2025	29-10-2025	AXIS BANK LTD Vs AKSHAY KUMAR CHATURVEDI	SANJEEV PATHAK(P),	9717028845	litigation@srcsliga.com	NA
			613	Commercial Execution	ExCOMM Award by Arb Comm/39/2025	29-10-2025	AXIS BANK LTD Vs SACHIN KUMAR	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	NA
			613	Commercial Execution	ExCOMM Award by Arb Comm/40/2025	29-10-2025	AXIS BANK LTD Vs MONIKA SINGH	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	NA
			613	Commercial Execution	Execution (Comm)/252/2025	29-10-2025	M / S KARUNA AGENCIES THROUGH ITS PARTNER SHRI SUDHIR KUMAR MALHOTRA Vs SMT SAHIDA PRADIPKUMAR M / S	Shiven Banga(P),	7838443353	advshivenbanga@gmail.com	NA
			613	Commercial Execution	CS (COMM)/564/2025	29-10-2025	CANARA BANK Vs VINOD KUMAR BHASIN PROP M/S AVL INTERNATIONAL	CHITRA MALHOTRA(P),	9212888057	chitramalhotra@gmail.com	08-10-2025
			613	Commercial Execution	CS (COMM)/582/2025	30-10-2025	UNION BANK OF INDIA Vs NARESH KUMAR	Arvind Sinha(P),	9810618195	arvindsinhai@gmail.com	25-10-2025
			613	Commercial Execution	CS (COMM)/587/2025	31-10-2025	BECON INDUSTRIES Vs PIPE V R INFRAPROJECTS AND ANR	SAAKAAR SARDANA(P),	9811600007	saakaar@saakaarsardana.com	09-10-2025
			613	Commercial Execution	OMP (COMM)/342/2025	31-10-2025	TOYOTA FINANCIAL SERVICES LIMITED Vs TORNE JITENDRA ASHOK 7364	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	NA

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			613	Commercial Execution	OMP (COMM)/334/2025	31-10-2025	Kotak Mahindra Bank Ltd Vs Virender	RAVI SHANKAR	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Execution	OMP (COMM)/335/2025	31-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JAWAHAR SINGH 9919	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	NA
			613	Commercial Execution	OMP (COMM)/336/2025	31-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SURAB KHAN 4916	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	NA
			613	Commercial Execution	OMP (COMM)/337/2025	31-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs TUKARAM MANSING RATHOD 1227	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	NA
			613	Commercial Execution	OMP (COMM)/338/2025	31-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUHANA CHAUDHARY 6536	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	NA
			613	Commercial Execution	OMP (COMM)/339/2025	31-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SURAJ TOURS ANDTRAVELS 1581	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	NA
			613	Commercial Execution	OMP (COMM)/340/2025	31-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JITENDRA KUMAR 0873	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	NA
			613	Commercial Execution	OMP (COMM)/341/2025	31-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs TRITON FACILITATORS AND LOGISTIQUE PRIVATE LIMITED 4188	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	NA
			613	Commercial Execution	CS (COMM)/588/2025	31-10-2025	Lalit Yadav Vs Ashish Awasthi	C. Parkash(P),	9873469955	advocateshreytanwar@gmail.com	29-10-2025
			613	Commercial Execution	CS (COMM)/589/2025	31-10-2025	State Bank Of India Vs NITIN PANT	VAIBHAV YADAV(P),	9971336611	vaibhav.yadav@hotmail.com	30-10-2025
			613	Commercial Execution	EX. COMM 231/2025	04-10-2025	VICHITRA CONSTRUCTION PVT. LTD. VS MTNL	Priyanka	8595897711	infinitylegals@gmail.com	NA
49	SH. GAUTAM MANAN DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH-WEST	614	ARBITRATION	OMP (COMM)/172/2025	06-10-2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS SUMAN S	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/173/2025	06-10-2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS RAMPAL K	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/174/2025	06-10-2025	AXIS BANK LTD VS ABDUL HALEEM	MR. AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/165/2025	06-10-2025	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SUBHASHD	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A

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			614	ARBITRATION	OMP (COMM)/166/2025	06-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS JOGINDER KUMAR	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/167/2025	06-10-2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS DALBIR SINGH	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/168/2025	06-10-2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS RAGHUVeer SINGH	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/169/2025	06-10-2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS JATIN YADAV	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/170/2025	06-10-2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS SUNIL KUMAR	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/171/2025	06-10-2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS KRISHAN KUMAR	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/181/2025	08-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS GHAN SHYAM	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/179/2025	08-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS HAMENT R	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/178/2025	08-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS YOGESH KUMAR	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM)/528/2025	09-10-2025	STATE BANK OF INDIA VS NISHI GAUTAM	MR. NIRMAL MISHRA	9311131978	ADVNIRMALMISHRA@GMAIL.COM	23.07.2025
			614	COMMERCIAL SUIT	CS (COMM)/530/2025	09-10-2025	STATE BANK OF INDIA VS M/S SATYAMEV SURGICALS AND INDUSTRIES	MR. NIRMAL MISHRA	9311131978	ADVNIRMALMISHRA@GMAIL.COM	23.07.2025
			614	ARBITRATION	OMP (COMM)/207/2025	10-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS MOHIT	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM)/537/2025	10-10-2025	MOGLI LABS INDIA PVT LTD VS DINESH SHANTILAL JAIN PROP JAYRISHABH METAL ENGG CO	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/213/2025	10-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SANJEEV KUMAR	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/211/2025	10-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SHRIBABA TRANSPORT CARRIER	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A

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			614	ARBITRATION	OMP (COMM)/210/2025	10-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS RAMESH R	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/209/2025	10-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS KRISHAN	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/208/2025	10-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS ANKIT BAISLA	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM)/534/2025	10-10-2025	HOSPIDECOR INTERIOR VS AMOD KUMAR	MR. DHARMENDER SINGH	9810779585	SINGHDHARME NDRAADV@YAHOO.CO.IN	25.07.2025
			614	ARBITRATION	OMP (COMM)/214/2025	10-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS MAHIPAL D	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/212/2025	10-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS JOGINDER SINGH	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	EXECUTION	Execution (Comm)/241/2025	13-10-2025	RUCHIKA SINGH VS BHUSHAN SERVEXPERT PRIVATE LIMITED	MR. SISODIA AMIT	7678656578	AMITKUMAR.294@REDIFFMAIL.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM)/546/2025	15-10-2025	PORTRONICS DIGITAL PRIVATE LIMITED VS SUNNY ARORA	MR. SUMIT NAGPAL	9911995000	MAIL@NAGPAL.LAW	N/A
			614	EXECUTION	Execution (Comm)/242/2025	15-10-2025	ICICI BANK LTD VS MANDEEP KUMAR	MR. MANISH YADAV	9892029649	ADYADAVMANISH@GMAIL.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM)/548/2025	16-10-2025	CANARA BANK SAURAV VS KHA	MR. SUBODH KRISHNA	9810840045	SKJHAASSOCIATES@YAHOO.COM	10.05.2025
			614	COMMERCIAL SUIT	CS (COMM)/547/2025	16-10-2025	XXXXX VS YYYY	MR. GAUTAM BHASIN	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM)/551/2025	16-10-2025	JOGO TECHNOLOGIES VS DWARKA SHUTTLEERS	MR. VIBHOR AGGARWAL	99717488878	ALCHAMBERS.GURUGRAM@GMAIL.COM	N/A
			614	EXECUTION	Execution (Comm)/247/2025	17-10-2025	INDUSIND BANK LTD VS M/S EXPRESS SERVICES	MR. PANKAJ KUMAR	9958732424	ROY.PANKAJ@YAHOO.COM	N/A
			614	EXECUTION	Execution (Comm)/246/2025	17-10-2025	INDUSIND BANK LTD VS SUNIL KUMAR SHARMA	MR. PANKAJ KUMAR	9958732424	ROY.PANKAJ@YAHOO.COM	N/A
			614	EXECUTION	Execution (Comm)/245/2025	17-10-2025	INDUSIND BANK LTD VS M/S EXPRESS SERVICES	MR. PANKAJ KUMAR	9958732424	ROY.PANKAJ@YAHOO.COM	N/A

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			614	EXECUTION	Execution (Comm)/249/2025	25-10-2025	M/S SUNDARAM FINANCE LTD VS MADAN LAL	MS. MANISHA BARUHA	882675077	MANISHAHARUAN.H.LEGAL@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/311/2025	27-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SUSHIL LOHAN	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/304/2025	27-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS MUKESH H	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/305/2025	27-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS ASHISH HOODA	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/306/2025	27-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS HITENDER A	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/307/2025	27-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS WALIA BRICKS FIELD	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/308/2025	27-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS ASHISH ENTERPRISES	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/309/2025	27-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SAVITA S	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/310/2025	27-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS NETWORK ROADLINES	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/303/2025	27-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS M/S KHALSA SCREENING PLANT	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM)/555/2025	28-10-2025	XXXXX VS YYY	MR. GAUTAM BHASIN	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM)/557/2025	28-10-2025	CANARA BANK VS POLYSTER THREADS	MS. SARITA KANWAR	9560812121	ADVSARITAKUMARI@GMAIL.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM)/575/2025	30-10-2025	CANARA BANK VS NAZMA KHATOON	MS. SARITA KANWAR	9560812121	ADVSARITAKUMARI@GMAIL.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM)/584/2025	30-10-2025	SANKALP FINSEC PVT LTD VS RAM PRASAD	MR. NITISH SHARMA	9953472718	LEXGENTEM@GMAIL.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM)/585/2025	30-10-2025	SANKALP FINSEC PVT LTD VS ASHISH KUMAR	MR. NITISH SHARMA	9953472718	LEXGENTEM@GMAIL.COM	N/A

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			614	COMMERCIAL SUIT	CS (COMM)/565/2025	30-10-2025	XXXXX VS YYYY	MR.GAUTAM BHASIN	9999093893	ELUDICATION.L EGAL@OUTLOOK.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM)/583/2025	30-10-2025	SANKALP FINSEC PVT LTD VS RAJESH KUMAR RUHIL	MR. NITISH SHARMA	9953472718	LEXGENTEM@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/180/2025	16-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS NEERAJ KUMAR	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/182/2025	16-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS VASHISTA LOGISTICS PRIVATE LIMITED	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/183/2025	16-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS NEERAJ LAMBA	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/184/2025	16-10-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS GAURAV PARASHAR	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/215/2025	14-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS BALA GUPTA 7120	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHO K.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/216/2025	16-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS GOVINDBHAI LALAJI PRAJAPATI 5903	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHO K.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/217/2025	14-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SANJAY SINGH 5728	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHO K.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/218/2025	15-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SHARUKH KHAN 0518	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHO K.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/219/2025	15-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS PATIL SAMEER SARJERAO 0991	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHO K.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/220/2025	14-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS PARWATI S 1347	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHO K.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/234/2025	16-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS HUKMARAM MURAWATIYA 7674	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHO K.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/235/2025	16-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS UDAY SINGH DHAKAR 5514	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHO K.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/236/2025	16-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS KAMLESH KUMARI 0347	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHO K.1@GMAIL.COM	N/A

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			614	ARBITRATION	OMP (COMM)/237/2025	(D)16-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RAVNEET NAGI 6756	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/238/2025	(D)16-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS BHAGVAN DAS 6043	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM)/239/2025	(D)17-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SALASAR COMSERVE LLP 7881	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
50	SH. RAKESH PANDIT DISTRICT JUDGE COMMERCIAL COURT-04	SOUTH-WEST	509	Execution (Comm.)	234/2025	06-10-2025	MS SUNDARAM FINANCE LTD Vs SATPAL SINGH AND ORS	MANISHA BARUAH	8826750777	manishabaruahleg al@gmail.com	
			509	CS (COMM)	523/2025	06-10-2025	MS Pooja Travels Through its Proprietor Rajinder Prakash Sharma Vs Ms VIP Travel Service Pvt Ltd	N.C. SHARMA	9999926425	sharmaadvocate@gmail.com	15.03.2025
			509	Execution (Comm.)	238/2025	08-10-2025	Surya Vijay Saw Mills Vs Shradha Saburi Engineers Pvt Ltd	Karan Anand	9811867947	adv.karananand@gmail.com	
			509	CS (COMM)	524/2025	08-10-2025	MS DUSTIN FASHION WORLD Vs Naysaa Retail venture Pvt Ltd	PUNEET KUMAR	9718302748	agochiya2000@gmail.com	24.09.2025
			509	CS (COMM)	525/2025	08-10-2025	OZONE PHARMACEUTICALS LTD THROUGH ITS AUTHORIZED REPRESENTATIVE SH RACHIT MANCHANDA Vs PALLAB K. SARKAR	SURENDER TYAGI	9999993833	surendersuparn@gmail.com	20.08.2025
			509	M.Ex	155/2025	09-10-2025	GEE TEE TRADING CO. Vs THRGH NAVEEN Vs SHREE BALAJI AUTO ELECTRIC WORKS THROUGH ITS PROPERITOR	KSHITIJ AGGARWAL	9927020390		
			509	OMP (COMM.)	(D)194/2025	10-10-2025	TOYOTA FINANCIAL SERVICES INDIA GARG LIMITED Vs EDVIN GARDIA 4757	RAVI SHANKAR ADVOCATES	9958683230,97818222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)195/2025	10-10-2025	TOYOTA FINANCIAL SERVICES INDIA GARG LIMITED Vs MOHD NADEEM 4144	RAVI SHANKAR ADVOCATES	9958683230,97818222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)196/2025	10-10-2025	TOYOTA FINANCIAL SERVICES INDIA GARG LIMITED Vs FAUZIYA AAD 4635	RAVI SHANKAR ADVOCATES	9958683230,97818222050	associatesgarg1@gmail.com	
			509	CS (COMM)	535/2025	10-10-2025	PUMA SE Vs ASHOK KUMAR	GAUTAM BHASIN	9999093893	eludication.legal@outlook.com	08.10.2025
			509	CS (COMM)	536/2025	10-10-2025	M/S HOSPIDECORD INTERIOR Vs SANTOSH KUMAR SINGH	DHARMENDER SINGH	9810779585		25.07.2025
			509	CS (COMM)	539/2025	10-10-2025	MOGLI LABS INDIA PVT LTD Vs AMARJEET GIRI Proprietor Krishna Engineering Works	TARUN VERMA	9871495838	cstarunverma@gmail.com	30.09.2025
			509	CS (COMM)	541/2025	14-10-2025	VISHWAS KUMAR Vs ASHA RANI GORVER	R.P. SHARMA	8178635246,9868281091	pankajrsharma2567@gmail.com	13.06.2025
			509	CS (COMM)	542/2025	15-10-2025	STATE BANK OF NIDAV Vs AS TRADERS THROUGH ITS PROPRIETOR SH AMARJIT SINGH	VINAY KUMAR	9811134771	kumarvinay.65@gmail.com	11.10.2025
			509	CS (COMM)	543/2025	15-10-2025	DHANUKA AGRITECH LTD Vs SRIKAR BIOTECH PVT LTD	ARUN KUMAR JHA	9811104452	arun@theacmecom	06.10.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			509	OMP (COMM.)	(D)245/2025	16-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Sumit R	RAVI SHANKAR GARG ADVOCATES	9958683230.97848222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)246/2025	16-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Vinod Kumar	RAVI SHANKAR GARG ADVOCATES	9958683230.97848222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)247/2025	16-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Yadav Electrical Store	RAVI SHANKAR GARG ADVOCATES	9958683230.97848222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)248/2025	16-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Samyak Chaudhary	RAVI SHANKAR GARG ADVOCATES	9958683230.97848222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)249/2025	16-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Pardeep Kumar	RAVI SHANKAR GARG ADVOCATES	9958683230.97848222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)250/2025	16-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Shriram Builder	RAVI SHANKAR GARG ADVOCATES	9958683230.97848222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)251/2025	16-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs RamchanderS	RAVI SHANKAR GARG ADVOCATES	9958683230.97848222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)252/2025	16-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Subhash T	RAVI SHANKAR GARG ADVOCATES	9958683230.97848222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)253/2025	16-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Banti Kumar	RAVI SHANKAR GARG ADVOCATES	9958683230.97848222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)254/2025	16-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Jaideep M	RAVI SHANKAR GARG ADVOCATES	9958683230.97848222050	associatesgarg1@gmail.com	
			509	CS (COMM)	549/2025	16-10-2025	Jytra Technology Solutions Pvt Ltd And Ors Vs Nagesh Velaga Others	RISHI PRAKASH	8826232692	rishio09p@gmail.com	22.09.2025
			509	CS (COMM)	550/2025	16-10-2025	State Bank of India Vs PRIYANKA BARAL	VINAY KUMAR	9811134771	kumarvinay.65@gmail.com	14.10.2025
			509	Execution (Comm.)	244/2025	17-10-2025	SURESH KUMAR AND CO IMPEX PVT LTD Vs AMYRA TRADING	ARVIND KUMAR	9810680082	arvindkaku@yahoo.in	
			509	MISC DJ ADJ	706/2025	17-10-2025	PUNJAB NATIONAL BANK Vs MS RADHIKA STORES AND DAIRY THROUGH ITS PROP ROSHNI DEVI PRAJAPATI	KANIKA BAWELA	9810980834	areness@arenesslaw.com	
			509	OMP (COMM.)	(D)268/2025	25-10-2025	Sanjay Singh Vs Mukesh Sharma	TARUN SINGLA	9810202014	mcllawoffices@gmail.com	

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			509	OMP (COMM.)	(D)290/2025	27-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Anil Kumar	RAVI SHANKAR GARG ADVOCATES	9958683230.97 & 8222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)291/2025	27-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Kaushik Transport Company	RAVI SHANKAR GARG ADVOCATES	9958683230.97 & 8222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)292/2025	27-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Kuldeep D	RAVI SHANKAR GARG ADVOCATES	9958683230.97 & 8222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)293/2025	27-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Shyam Suppliers Co	RAVI SHANKAR GARG ADVOCATES	9958683230.97 & 8222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)294/2025	27-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Minaxi S	RAVI SHANKAR GARG ADVOCATES	9958683230.97 & 8222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)295/2025	27-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Godara Earth Movers	RAVI SHANKAR GARG ADVOCATES	9958683230.97 & 8222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)296/2025	27-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Satish N	RAVI SHANKAR GARG ADVOCATES	9958683230.97 & 8222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)297/2025	27-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Subhash Pal	RAVI SHANKAR GARG ADVOCATES	9958683230.97 & 8222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)298/2025	27-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Sumit Kumar Ahlawat	RAVI SHANKAR GARG ADVOCATES	9958683230.97 & 8222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)299/2025	27-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Amit	RAVI SHANKAR GARG ADVOCATES	9958683230.97 & 8222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)300/2025	27-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Monu Tyagi	RAVI SHANKAR GARG ADVOCATES	9958683230.97 & 8222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)301/2025	27-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Rahul Singh	RAVI SHANKAR GARG ADVOCATES	9958683230.97 & 8222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)302/2025	27-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Kaushik Transport Company	RAVI SHANKAR GARG ADVOCATES	9958683230.97 & 8222050	associatesgarg1@gmail.com	
			509	Execution (Comm.)	250/2025	28-10-2025	State bank of india Vs ESSA KAY ENTERPRISES THROUGH PROPRIETOR SHYAM KUMAR MISHRA	AARTI BANSAL	9971729922	aartimittal2016@gmail.com	
			509	OMP (COMM.)	(D)312/2025	28-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Daksh Logistics Prop Akash Gupta	RAVI SHANKAR GARG ADVOCATES	9958683230.97 & 8222050	associatesgarg1@gmail.com	

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			509	OMP (COMM.)	(D)313/2025	28-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Anuj	RAVI SHANKAR GARG ADVOCATES	9958683230.97 & 8222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)314/2025	28-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Kailash Chander	RAVI SHANKAR GARG ADVOCATES	9958683230.97 & 8222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)315/2025	28-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Suraj Singh	RAVI SHANKAR GARG ADVOCATES	9958683230.97 & 8222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)316/2025	28-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Ranbir Singh	RAVI SHANKAR GARG ADVOCATES	9958683230.97 & 8222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)317/2025	28-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Himani Metals	RAVI SHANKAR GARG ADVOCATES	9958683230.97 & 8222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)/318/2025	(D)318/2025	28-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Saurabh Chhikara	RAVI SHANKAR GARG ADVOCATES	9958683230.97 & 8222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)/319/2025	(D)319/2025	28-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Aashish Kumar	RAVI SHANKAR GARG ADVOCATES	9958683230.97 & 8222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)/320/2025	(D)320/2025	28-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Neeraj R	RAVI SHANKAR GARG ADVOCATES	9958683230.97 & 8222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)/321/2025	(D)321/2025	28-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Ramesh D	RAVI SHANKAR GARG ADVOCATES	9958683230.97 & 8222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)/322/2025	(D)322/2025	28-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Ram Chander	RAVI SHANKAR GARG ADVOCATES	9958683230.97 & 8222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)/323/2025	(D)323/2025	28-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Deepak R	RAVI SHANKAR GARG ADVOCATES	9958683230.97 & 8222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)/324/2025	(D)324/2025	28-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Sandeep Kumar	RAVI SHANKAR GARG ADVOCATES	9958683230.97 & 8222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)/325/2025	(D)325/2025	28-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Anand Packers and Movers	RAVI SHANKAR GARG ADVOCATES	9958683230.97 & 8222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)/326/2025	(D)326/2025	28-10-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Naveen Rathee	RAVI SHANKAR GARG ADVOCATES	9958683230.97 & 8222050	associatesgarg1@gmail.com	
			509	CS (COMM.)/554/2025	554/2025	28-10-2025	Puma Se Vs Saksham	GAUTAM BHASIN	9999093893	eludication.legal@outlook.com	25.10.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME	ADVOCATE RESPONSIDENT	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			509	CS (COMM)/556/2025	556/2025	28-10-2025	CANARA BANK Vs JMD MOTORS	SARITA KANWAR	9560812121	info@stklegal.in	15.10.2025
			509	CS (COMM)/559/2025	559/2025	29-10-2025	Under Armour Vs Ashok Kumar	GAUTAM BHASIN	9999093893	eludication.legal@outlook.com	27.10.2025
			509	CS (COMM)/562/2025	562/2025	29-10-2025	Union Bank of India Vs M/s Balaji Credentials and Anr	S.P. CHUGH & ANIL MISRA	8744006090	anilmisra@snlawoffices.com	08.10.2025
			509	CS (COMM)/563/2025	563/2025	29-10-2025	Union Bank of India Vs M/s Balaji Security Group and Ors	S.P. CHUGH & ANIL MISRA	8744006090	anilmisra@snlawoffices.com	08.10.2025
			509	CS (COMM)/566/2025	566/2025	30-10-2025	B2B Hospitality Pvt Ltd Vs Banerjee Ventures Pvt Ltd	NISHANT VERMA	9631082831	nishantvermaadv4513@gmail.com	27.10.2025
			509	CS (COMM)/567/2025	567/2025	30-10-2025	BANK OF BARODA Vs MUKESH KUMAR AND OTHER	SUDHA SHUKLA	9899913203	sudhashukla@gmail.com	06.11.2025
			509	CS (COMM)/568/2025	568/2025	30-10-2025	bank of baroda Vs Aman Aggarwal	SUDHA SHUKLA	9899913203	sudhashukla@gmail.com	17.09.2025
			509	CS (COMM)/569/2025	569/2025	30-10-2025	State Bank of India Vs Sepoy Majid Khan	R.N. SINGH	8076466594	advrinarayan@gmail.com	19.08.2025
			509	CS (COMM)/574/2025	574/2025	30-10-2025	CANARA BANK Vs NIHARIKA SINGLA	ASHOK KUMAR	9560396555	kakkarashok@rediffmail.com	29.10.2025
			509	CS (COMM)/576/2025	576/2025	30-10-2025	MS Sankalp Finsec Pvt Ltd Vs NITESH SHARMA	NITISH SHARMA	9953472718	lexgenten@gmail.com	17.07.2025
			509	CS (COMM)/577/2025	577/2025	30-10-2025	MS Sankalp Finsec Pvt Ltd Vs GAURAV KUMAR	NITISH SHARMA	9953472718	lexgenten@gmail.com	17.07.2025
			509	CS (COMM)/578/2025	578/2025	30-10-2025	MS Sankalp Finsec Pvt Ltd Vs ANIL KUMAR	NITISH SHARMA	9953472718	lexgenten@gmail.com	17.07.2025
			509	CS (COMM)/579/2025	579/2025	30-10-2025	MS Sankalp Finsec Pvt Ltd Vs ANAND PRAKASH	NITISH SHARMA	9953472718	lexgenten@gmail.com	17.07.2025
			509	CS (COMM)/580/2025	580/2025	30-10-2025	MS Sankalp Finsec Pvt Ltd Vs DAYA SHANKAR SINGH	NITISH SHARMA	9953472718	lexgenten@gmail.com	17.07.2025
			509	OMP (COMM.)/330/2025	(1) 330/2025	31-10-2025	TOYOTA FINANCIAL SERVICES LIMITED Vs MANVI PRIYA 4822	RAVI SHANKAR INDIA GARG ADVOCATES	9958683230,97818222050	associatesgarg1@gmail.com	

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			509	OMP (COMM.)/331/2025	(I)331/2025	31-10-2025	TOYOTA FINANCIAL SERVICES LIMITED Vs PAWAN KUMAR 7102	RAVI SHANKAR INDIA GARG ADVOCATES	9958683230,978418222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)/332/2025	(I)332/2025	31-10-2025	TOYOTA FINANCIAL SERVICES LIMITED Vs JITENDRA KUMAR 0268	RAVI SHANKAR INDIA GARG ADVOCATES	9958683230,978418222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)/333/2025	(I)333/2025	31-10-2025	TOYOTA FINANCIAL SERVICES LIMITED Vs SUBHAM INDRAJIT PATEL 5178	RAVI SHANKAR INDIA GARG ADVOCATES	9958683230,978418222050	associatesgarg1@gmail.com	
			509	CS (COMM)/586/2025	586/2025	31-10-2025	CANARA BANK Vs AMBA LUXURY MATTRESSES PVT LTD	ASHOK KAKKAR	9560396555	kakkarashok@rediffmail.com	30.09.2025
TOTAL					781						